ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/34616/2026	MONALISA PALEI	BIJAYA KUMAR BEHERA 1	BETNOTI /400 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
2	D-BLAPL/34617/2026	JAY @ JAYANARAYAN BEJ	BASANTA KUMAR BARIK	CYBER CRIME AND ECONOMIC OFFENCES, BHADRAK /21 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
3	D-BLAPL/34618/2026	NUMAN AHMAD @ JAISIN RAZA @ ASIM @TAHASAW	SWARAJ PATEL	BIRMITRAPUR /68 /2024	AOR20220000246C202600063
		VS	VS	()	
		STATE OF ODISHA		//	
4	D-BLAPL/34621/2026	CH. YESUDASU	RAJIB LOCHAN PATTNAIK	KALIMELA /86 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
5	D-BLAPL/34623/2026	A.MAHESH BABU	RAJIB LOCHAN PATTNAIK	MALKANGIRI /86 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
6	D-BLAPL/34624/2026	BAPI @ SATRUGHNA SWAIN	SANTOSH KUMAR MAHANTY	BHANJANAGAR /571 /2026	AOD20240000242C202600297
		VS	VS	()	
		STATE OF ODISHA		//	
7	D-BLAPL/34626/2026	DAKA @ DAKTAR PARIDA	PANCHANAN PANIGRAHI	BANARAPAL /291 /2026	AOD20250000009C202600132
		VS	VS	()	
		STATE OF ODISHA		//	
8	D-BLAPL/34629/2026	PRADIPA KUMAR NAIK	ANITA SAHOO	KHANDAPARA /341 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
9	D-BLAPL/34630/2026	HAREKRUSHNA MOHANTY @ MAHANTI @ HARI	SNEHASISH BEHERA	Maitri Vihar PS /353 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
10	D-BLAPL/34632/2026	NABINA MANDAL	SUCHIT KUMAR NAYAK	R.UDAYAGIRI /23 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
11	D-BLAPL/34633/2026	P. RAMULU RAO	KARUNAKAR GAYA	LAXMISAGAR P.S. /133 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	

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12	D-BLAPL/34637/2026	RENTU DIGAL	NITYANANDA MOHAPATRA	BOLAGARH P.S. /203 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
13	D-BLAPL/34639/2026	BIKRAM SINGH @ VICKY	BHABANI SHANKAR DASPARIDA	NCB BHUBANESWAR /2 /2026	
		VS	VS	()	
		UNION OF INDIA (NCB)		//	
14	D-BLAPL/34640/2026	RESHAM LARIA	RITURANJAN CHHOTARAY	PADAMPUR /224 /2026	AOR20220003344C202600042
		VS	VS	()	
		STATE OF ODISHA		//	
15	D-BLAPL/34642/2026	SUDAM @SUKUDA SOREN	SOUBHAGYA KUMAR DASH	GHASIPURA /31 /2026	AOR20220001631C202600343
		VS	VS	()	
		STATE OF ODISHA		//	
16	D-BLAPL/34643/2026	PRASANTA NAYAK @MITHUN NAYAK	PARTHA SARATHI DAS	KHURDA SADAR /32 /2016	AOD20240000364C202600263
		VS	VS	()	
		STATE OF ODISHA		//	
17	D-BLAPL/34644/2026	SANTOSH KUMAR AGASTI	DHARITRI MISHRA	NCB BHUBANESWAR /8 /2026	AOD20250001192C202600003
		VS	VS	()	
		STATE OF ODISHA		//	
18	D-BLAPL/34648/2026	SESHADEV PATRA @ DANGA	JUGALA KISHORE PANDA	INDUASTRIAL,NISA /47 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
19	D-BLAPL/34649/2026	PARAMESWAR LOHAR	JUGALA KISHORE PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
20	D-BLAPL/34650/2026	KEDAR PRADHAN	DIPTI DHALL	TUMUSINGA /294 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
21	D-BLAPL/34654/2026	RAGHUNATH MAHANTY	DHARITRI MISHRA	NCB BHUBANESWAR /8 /2026	AOD20250001192C202600004
		VS	VS	()	
		STATE OF ODISHA		//	
22	D-BLAPL/34656/2026	PANCHANANDA PANDEY @ MANIRAM PANDEY	JULU KHANSAMA	BRAJARAJNAGAR /231 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
23	D-BLAPL/34660/2026	PALAU @ PRADYUMNA BEHERA	AJAYA KUMAR DASH	BARKOTE /427 /2026	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/34666/2026	PINTU SETHI	DUSHMANTA SAHOO	BHANJANAGAR /643 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/34667/2026	ANIL KUMAR SWAIN	DUSHMANTA SAHOO	BHANJANAGAR /643 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/34668/2026	SURYAKANTA MALLICK	DEBASNAN DAS	BIRIDI PS /178 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/34669/2026	ARJUN ACHARI	KAUSTUVA MOHANTY	SAMBALPUR TOWN /41 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/34670/2026	UPENDRA BEHERA	DALIRANI BEHURAY	KHUNTA /235 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/34671/2026	SIDHAN NAG	AMIT SUJAT BISWAL	TARBHA /142 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/34672/2026	KALIA SAHOO	RAKESH BEHERA	PARJANG /346 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/34675/2026	RAJU KHILLO	AMIT KUMAR SAHU	PADWA /17 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/34679/2026	JAGJIBAN SAHU @ JAGAJIBAN SAHU	JNYANANANDA PANDA	NARLA /229 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/34683/2026	TULSI DUMALI	MAMATA MISHRA	MATHILI /196 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/34684/2026	SURJYA KUMAR SETHI	BIKASH CHANDRA PARIJA	BALASORE SADAR /344 /2026	
		VS	VS	()	

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		STATE OF ODISHA		//	
35	D-BLAPL/34685/2026	MANOJA KUMAR SAHOO	RAKESH BEHERA	KAMAKHYANAGAR /538 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
36	D-BLAPL/34692/2026	SONALI BHOI	DALIRANI BEHURAY	KUAKHIA /289 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
37	D-BLAPL/34695/2026	PADMA CHARAN SAHU	RAMESH CHANDRA MAHARANA	INDUASTRIAL,NISA /15 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
38	D-BLAPL/34700/2026	KHITISH CHANDRA SAHU @ BULU	MANAS KUMAR CHAND	PUINTALA /221 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
39	D-BLAPL/34705/2026	SAROJ SAHU	BISWABHUSAN DAS	NCB BHUBANESWAR /9 /2026	
		VS	VS	()	
		UNION OF INDIA(NCB)		//	
40	D-BLAPL/34710/2026	BELARSEN SWAIN @ BELALSEN SWAIN	ACHYUTANANDA PATTANAIK	BHANJANAGAR /670 /2026	AOD20240000586C202600339
		VS	VS	()	
		STATE OF ODISHA		//	
41	D-BLAPL/34716/2026	AMIT	SOHAN MISHRA	KAKATAPUR /340 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
42	D-BLAPL/34720/2026	ANIL KUMAR SETHI	CHIRANJIB ROUT	N.T.P.C. /170 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
43	D-BLAPL/34722/2026	ANIL KUMAR SETHI	CHIRANJIB ROUT	KANIHA /221 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
44	D-BLAPL/34723/2026	SAMBUNATH SAHOO	BISWABHUSAN DAS	KUJANGA /95 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
45	D-BLAPL/34726/2026	DAITARI MALLIK	ASHUTOS DASH	BHANJANAGAR /973 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	

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46	D-BLAPL/34727/2026	SAMBUNATH SAHOO	BISWABHUSAN DAS	KUJANGA /431 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
47	D-BLAPL/34728/2026	SK. ASHRAF ALI @ BABU	JULU KHANSAMA	PLANTSITE /799 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
48	D-BLAPL/34729/2026	KARUNAKAR SAHOO	CHIRANJIB ROUT	JARAPADA /521 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
49	D-BLAPL/34734/2026	GOPAL MAHAKUD	BIKASH KARNA	MANAMUNDA /325 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
50	D-BLAPL/34735/2026	RAJENDRA BEHERA	BIBHUPRASAD MISHRA	BADAGADA /222 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
51	D-BLAPL/34737/2026	NEJIA SABAR	BIBHUPRASAD MISHRA	BADAGADA /234 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
52	D-BLAPL/34739/2026	SK. KADIR	KAUSHAL HUSSAIN	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
53	D-BLAPL/34740/2026	ABDUL RAZQUE	BIBHUPRASAD MISHRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
54	D-BLAPL/34742/2026	AJAYA DIGAL	BIKASH KARNA	KANTAMAL /76 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
55	D-BLAPL/34750/2026	AKASH PRADHAN	AMLAN SHAKTI PAUL	INDUSTRIAL ESTATE PS /164 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
56	D-BLAPL/34754/2026	PRAKASH KUMAR NAYAK @ PRAKASH NAYAK	AVIJIT PATNAIK	NANDIPADA /394 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
57	D-CMP/53964/2026	PRAJNYA PARAMITA PUHAN	BYOMAKESH TRIPATHY	/ /	

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		VS	VS	()	
		TUSHARENDU SINGH		//	
58	D-CMP/53967/2026	GAGAN BIHARI KASTHA	SOUBHAGYA SWAIN	/ /	AOR20220001296C202600161
		VS	VS	()	
		RAMACHANDRA KASTHA		//	
59	D-CMP/53996/2026	BIJAY KUMAR PANDA	SOMANATH NANDA	/ /	
		VS	VS	()	
		BISWANATH KAR		//	
60	D-CMP/54003/2026	INDRAJEET MOHANTY	SUVASHISH PATTANAIK	/ /	
		VS	VS	()	
		KHIROD CHANDRA JENA		//	
61	D-CMP/54028/2026	AKSHAYA @ AKSHAYA KUMAR ROUT @ ABHAYA ROUT @ LAXMIDHAR ROUT	BIJU GOPAL MAHANTI	/ /	
		VS	VS	()	
		RAGHUNATH ROUT		//	
62	D-CMP/54042/2026	SAIMATYA BASANTI GIRI @ BASANTI GIRI	AMIT PRASAD BOSE	/ /	
		VS	VS	()	
		DIBYANSHU GIRI		//	
63	D-CMP/54072/2026	SITA PATEL	BYOMOKESH SAHOO	/ /	
		VS	VS	()	
		SUDARSAN PATEL		//	
64	D-CMP/54076/2026	SAYED MASROOR AHMED	ANUPAMA MOHANTY	/ /	
		VS	VS	()	
		AJAY KUMAR ROY		//	
65	D-CONTC/53904/2026	JYOTSNA MANJARI PRADHAN	ADV.	/ /	
		VS	VS	()	
		SACHIN RAMACHANDRA JADAV, I.A.S.		//	
66	D-CONTC/53906/2026	KANAKALATA BAHALI	ADV.	/ /	
		VS	VS	()	
		DEVDUTT PRADHAN, OAS, TAHASILDAR, KATAKA SADAR		//	
67	D-CONTC/53930/2026	BIMAL KUMAR BEHERA	ADV.	/ /	
	CONTC/7819/2026	VS	VS	()	
		PADMABATI MARNDI, RETURNING OFFICER CUM DISTRICT LABOUR OFFICER (ENFORCEMENT), ROURKELA		//	
68	D-CONTC/53937/2026	PURNA CHANDRA BEHERA	ADV.	/ /	
		VS	VS	()	

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		V.KEERTHI VASAN, IAS		//	
69	D-CONTC/53938/2026	TANU SETHI	ADV.	/ /	
		VS	VS	()	
		V.KEERTHI VASAN, IAS		//	
70	D-CONTC/53940/2026	UPENDRA KUMAR BEHERA	ADV.	/ /	
		VS	VS	()	
		V.KEERTHI VASAN, IAS		//	
71	D-CONTC/53941/2026	PITAMBER MALLIK	ADV.	/ /	
		VS	VS	()	
		V.KEERTHI VASAN, IAS		//	
72	D-CONTC/53946/2026	RAMESH CHANDRA NAYAK	ADV	/ /	AOR20220001611C202600241
		VS	VS	()	
		DR. SWATI MISHRA, REGISTRAR UTKAL UNIVERSITY, BHUBANESWAR		//	
73	D-CONTC/53947/2026	GAJENDRA BEHURA	ADV	/ /	AOR20220001611C202600242
		VS	VS	()	
		DR. SWATI MISHRA, REGISTRAR UTKAL UNIVERSITY, BHUBANESWAR		//	
74	D-CONTC/53962/2026	HARIHARA SAHU	ADV.	/ /	
		VS	VS	()	
		DEO RANJAN SINGH, COMM. CUM SECY., DEPT. OF REVENUE AND DISASTER MANAGEMENT, ODISHA		//	
75	D-CONTC/53988/2026	JANAKI SAMAL	ADV.	/ /	
		VS	VS	()	
		SHUBHA SARMA, WATER RESOURCES DEPARTMENT, BHUBANESWAR		//	
76	D-CONTC/54006/2026	RABINDRANATH MOHANTY	ADV.	/ /	
		VS	VS	()	
		YAMINI SARANGI, IAS		//	
77	D-CONTC/54009/2026	SARAT KUMAR MANGARAJ	ADV.	/ /	
		VS	VS	()	
		DR.ARABINDA KUMAR PADHEE, SECRETARY TO GOVT. OF ORISSA		//	
78	D-CONTC/54018/2026	ATISH KUMAR DASH	GHANASHYAM MUDULI	/ /	AOR20220002820C202600028
		VS	VS	()	
		LAXMIKANT JENA UCO BANK		//	
79	D-CONTC/54020/2026	RANJAN KUMAR NAYAK	ADV.	/ /	
		VS	VS	()	
		HEMAKANT SAY, COLLECTOR AND DIST.MAGISTRATE, MAYURBHANJ		//	

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80	D-CONTC/54055/2026	BIPIN BIHARI PARIDA	ADV.	/ /	
		VS	VS	()	
		MRUTYUNJAY TRIPATHI, TAHASILDAR, BHUBANESWAR		//	
81	D-CONTC/54058/2026	SANJAYA KUMAR PATTANAIK	RABINDRA KUMAR SAHOO	/ /	
		VS	VS	()	
		SAUMYENDRA KUMAR PRIYADARSI, CHAIRMAN-CUM-M.D., ODISHA STATE POLICE H AND	W CORP., KHURDA	//	
82	D-CONTC/54064/2026	DHABALESWAR SETHIA	MANAS KUMAR CHAND	/ /	
		VS	VS	()	
		ABHISHEK ACHARYA, C.E.O., CENTRAL COOPERATIVE BANK LTD., KALAHANDI		//	
83	D-CONTC/54084/2026	M S INFRAENGINEERS PVT LTD CUTTACK	Sidhant Dwibedi	/ /	AOR20220001213C202600047
		VS	VS	()	
		SANJEEB BEHERA SUPERINTENDING ENGINEER		//	
84	D-CONTC/54088/2026	BIPIN BIHARI PARIDA	ADV.	/ /	
		VS	VS	()	
		MRUTYUNJAY TRIPATHI, TAHASILDAR, BHUBANESWAR		//	
85	D-CONTC/54089/2026	M S INFRAENGINEERS PVT LTD CUTTACK	Sidhant Dwibedi	/ /	AOR20220001213C202600048
		VS	VS	()	
		HITESH KUMAR SAHOO SUPERINTENDING ENGINEER		//	
86	D-CONTC/54092/2026	NARAHARI PATRA	ADV.	/ /	
		VS	VS	()	
		GIRISH S.N., I.A.S		//	
87	D-CONTC/54096/2026	BIBATSA BESAN	ADV.	/ /	
		VS	VS	()	
		BHASKAR JYOTI SHARMA, I.A.S		//	
88	D-CONTC/54109/2026	BIBHUDATTA CHOUDHURY	ADV.	/ /	
		VS	VS	()	
		DR.K.MURUGESAN, IFS, PRINCIPAL CHIEF CONSERVATOR OF FOREST, BHUBANESWAR		//	
89	D-CONTC/54113/2026	SANTOSH KUMAR SAHU	ADV.	/ /	
		VS	VS	()	
		VINOYTOSH MISHRA, IPS		//	
90	D-CONTC/54119/2026	TAPAS KUMAR SAW	ADV.	/ /	
		VS	VS	()	
		SUDHANSHU SADANGI, IPS		//	
91	D-CONTC/54123/2026	RANJAN DAS	ADV.	/ /	

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		VS	VS	()	
		SUDHANSHU SADANGI, IPS		//	
92	D-CONTC/54131/2026	AJAY KUMAR SAHU	ADV.	/ /	
		VS	VS	()	
		SUDHANSHU SADANGI, IPS		//	
93	D-CONTC/54132/2026	RINTU KUMAR BARMAN	ADV.	/ /	
		VS	VS	()	
		SUDHANSHU SADANGI, IPS		//	
94	D-CRLA/34653/2026	BARMA @ BAIRAGI HEMBRAM	SUSANTA SEKHAR PARIDA	TELKOI /160 /2025	AOR20220001661C202600021
		VS	VS	()	
		STATE OF ODISHA		//	
95	D-CRLA/34686/2026	ABINASH PANDA	HRUDANANDA MOHAPATRA	/ /0	
		VS	VS	()	
		MANASI ACHARYA		//	
96	D-CRLA/34707/2026	MANISH AGRAWAL @ KALU	BHARAT BHUSAN ROUTRAY	BIJEPUR /235 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
97	D-CRLA/34736/2026	AMOSH KADAMSETH	MANORANJAN PADHI	KOTOAGARH /18 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
98	D-CRLMC/34620/2026	SOURAV SAHU	HARAPRASAD PANDA	BAIDYANATHPUR /355 /2026	AOR20220001711C202600067
		VS	VS	()	
		STATE OF ODISHA		//	
99	D-CRLMC/34645/2026	DIBYA SEKHAR PARIDA @ KALIA	BIKASH KUMAR KUND	PATTAMUNDAI /367 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
100	D-CRLMC/34646/2026	MANORANJAN TRIPATHY@MUNA TRIPATHI	BARSHARANI NANDA	NABARANGAPUR TOWN /55 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
101	D-CRLMC/34652/2026	RAMESH CHANDRA BEHERA @ RAMESH BEHERA	SRITAM KUMAR NAYAK	PURIGHAT /8 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
102	D-CRLMC/34655/2026	ANTARJYAMI SAHU	DHANANJAYA MUND	JEYPORE VIGILANCE /28 /2025	AOR20220001492C202600271
		VS	VS	()	

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		STATE OF ODISHA(VIG.)		//	
103	D-CRLMC/34688/2026	BATAKRUSHNA BEHERA @ BATA	SANJIB KUMAR BHANJADEO	AIR FIELD P.S. /273 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
104	D-CRLMC/34699/2026	BAPI @ PRIYARANJAN BALIARSINGH	MANAS KUMAR CHAND	JATNI P.S. /201 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
105	D-CRLMC/34701/2026	SIBA KANHAR@KALIA BEHERA	AMULYA RATNA PANDA	KHAJURIPADA /261 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
106	D-CRLMC/34702/2026	SOBHA MAJHI @ SOBHARANI MAJHI	SATYA JEET ROUT	JODAPADAR /162 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
107	D-CRLMC/34706/2026	BABURAM OJHA	BISWABHUSAN DAS	KUJANGA /163 /2015	
		VS	VS	()	
		STATE OF ODISHA		//	
108	D-CRLMC/34708/2026	SASHIBHUSAN DAS	ACHYUTANANDA PATTANAIK	BEGUNIA P.S. /269 /2026	AOD20240000586C202600338
		VS	VS	()	
		STATE OF ODISHA		//	
109	D-CRLMC/34714/2026	PRANABANANDA MOHARANA	ANURAG PATI	DHARMASALA /712 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
110	D-CRLMC/34730/2026	BAISHALI PATTNAIK	RAMANI KANTA PATTANAIK	/ /0	
		VS	VS	()	
		RADHARANI KANUNGO		//	
111	D-CRLMC/34738/2026	SNEHALATA BARIK	BYOMAKESH TRIPATHY	CHANDRASEKHARPUR /167 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
112	D-CRLMC/34744/2026	PRASANTA BEHERA	GYANA RANJAN DHAL	AIR FIELD P.S. /31 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
113	D-CRLMC/34747/2026	CHANDAN NAYAK	DEBASNAN DAS	JAGATSINGPUR /105 /2014	
		VS	VS	()	
		STATE OF ODISHA		//	

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114	D-CRLMP/34619/2026	JAYANTIMANI SI	HARAPRASAD PANDA	BARIPADA TOWN /281 /2022	AOR20220001711C202600068
		VS	VS	()	
		STATE OF ODISHA		//	
115	D-CRLMP/34631/2026	JYOTSNARANI TRIPATHY	SANJAY KUMAR PATRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
116	D-CRLMP/34651/2026	PARMAJIT KAUR	BISWARANJAN DALAI	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
117	D-CRLMP/34659/2026	CITY TRADE ARCADE PVT LTD	AFRAAZ SUHAIL	/ /	AOD20240000544C202600037
		VS	VS	()	
		DEPUTY COMMISSIONER OF POLICE, BHUBANESWAR		//	
118	D-CRLMP/34663/2026	SUDHIR BIDI	SOUBHAGYA SWAIN	/ /	AOR20220001296C202600162
		VS	VS	()	
		STATE OF ODISHA		//	
119	D-CRLMP/34681/2026	TARULATA SAHOO	RAKESH BEHERA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
120	D-CRLMP/34697/2026	JAYA KRUSHNA DAS	ARUN KUMAR BEHERA	BALIAPAL /247 /2023	AOR20220003422C202600138
		VS	VS	()	
		STATE OF ODISHA		//	
121	D-CRLREV/34657/2026	BASANTA BAG	BIKRAM CHANDRA GHADEI	KHARIAR /194 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
122	D-CRLREV/34693/2026	SUBASINI SINGH	BIJAYA KUMAR RAGADA	BIRMITRAPUR /231 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
123	D-CRLREV/34713/2026	BASANTA BAG	BIKRAM CHANDRA GHADEI	KHARIAR /199 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
124	D-EXP/53901/2026	SANTOSH KUMAR CHOUDHURY	ANIL KUMAR DAS	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
125	D-EXP/53932/2026	SARAT CHANDRA RAUTO	SIBAPRASAD PATI	/ /	

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		VS	VS	()	
		STATE OF ODISHA		//	
126	D-LAA/54097/2026	LAZO OF KHURDA ROAD BALANGIR NEW BG RAIL LINK PROJECT, BOUDH	ADVOCATE GENERAL	/ /	LOD20240000194C202600418
		VS	VS	()	
		LAXMAN SAHU		//	
127	D-LAA/54099/2026	LAZO KHURDA ROAD BALANGIR NEW BG RAIL LINK PROJECT, BOUDH	GOVT OF ODISHA	/ /	LOD20240000172C202600387
		VS	VS	()	
		SABITRI BHUKTA		//	
128	D-LAA/54101/2026	LAZO OF KHURDA ROAD BALANGIR NEW BG RAIL LINK PROJECT, BOUDH	ADVOCATE GENERAL	/ /	LOD20240000194C202600420
		VS	VS	()	
		PURNACHANDRA GAIGOURIA		//	
129	D-LAA/54102/2026	LAZO KHURDA ROAD BALANGIR NEW BG RAIL LINK PROJECT, BOUDH	GOVT OF ODISHA	/ /	LOD20240000172C202600388
		VS	VS	()	
		PRAMILA DANGA		//	
130	D-LAA/54103/2026	LAZO OF KHURDHA ROAD BALANGIR NEW BG RAIL LINK PROJECT	GOVT OF ODISHA	/ /	LOD20240000200C202600392
		VS	VS	()	
		JAGANNATH BHOKTA		//	
131	D-LAA/54105/2026	LAZO OF KHURDHA ROAD BALANGIR NEW BG RAIL LINK PROJECT	GOVT OF ODISHA	/ /	LOD20240000200C202600393
		VS	VS	()	
		RABINDRA SAHU		//	
132	D-MACA/53965/2026	THE NEW INDIA ASSURANCE COMPANY LTD.	SOMNATH ROY	/ /	
		VS	VS	()	
		RUKUNI SUKRI		//	
133	D-MACA/54022/2026	THE MANAGER (LEGAL), LIBERTY GENERAL INSURANCE COMPANY LTD., MUMBAI	ANSUMAN RAY	/ /	
		VS	VS	()	
		SUDESHNA SAHU		//	
134	D-RPFAM/53989/2026	PRAMOD KUMAR SAHOO @ CHANIA	TAPASWINI SINHA	/ /	
		VS	VS	()	
		JYOTSNARANI SAHOO		//	
135	D-RPFAM/54061/2026	PRASHANTA KUMAR SINGH DHARUA @ PRASANTA	KIRTAN DANG	/ /	
		VS	VS	()	
		JHULANA KALO		//	
136	D-RSA/54017/2026	NALIN ALIAS NABIN KUMAR BARIK	Amrita Mishra	/ /	AOD20240000186C202600097
		VS	VS	()	

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		SUMATI PARIDA		//	
137	D-RSA/54066/2026	NIRANJAN PANDA	SIDDHARTH SAHU	/ /	
		VS	VS	()	
		MINATI SAHOO @ SWAIN		//	
138	D-TRP(C)/53928/2026	MANISHA SAHOO	BIDHUBHUSANA MOHAPATRA	/ /	
		VS	VS	()	
		SAI PRIYA MOHAPATRA		//	
139	D-TRP(C)/54000/2026	SONALI RATH	SUBHASHIS MISHRA	/ /	
		VS	VS	()	
		SOUMYA PRAKASH OTTA		//	
140	D-TRPCRL/34647/2026	RABINDRANATH MUNI @ GANDA	KULDEEP MOHANTY	PHIRINGIA /53 /2017	AOD20240000012C202600353
		VS	VS	()	
		STATE OF ODISHA		//	
141	D-WA/53896/2026	STATE OF ODISHA	DEBASISH TRIPATHY,A.G.A	/ /	LOD20240000194C202600416
		VS	VS	()	
		MAMATA KUMARI SAHU		//	
142	D-WA/53942/2026	LIZARANI SAMANTARAY	RAJENDRA NARAYAN ROUT	/ /	AOR20220001558C202600221
		VS	VS	()	
		THE COLLECTOR GANJAM		//	
143	D-WA/53943/2026	STATE OF ODISHA	PRABIR KUMAR RAY,A.G.A	/ /	LOD20240000200C202600388
		VS	VS	()	
		HARI HARA RANA		//	
144	D-WA/53944/2026	PRINCIPAL SECRETARY WATER RESOURCES DEPARTMENT	DEBASISH TRIPATHY,A.G.A	/ /	LOD20240000172C202600384
		VS	VS	()	
		PURNA CHANDRA PALEI		//	
145	D-WA/54045/2026	THE SAMBALPUR DISTRICT COOPERATIVE CENTRAL BANK LTD., BARPALI	DEBAKANTA BARIARTH	/ /	
		VS	VS	()	
		COOPERATIVE TRIBUNAL, ODISHA, BHUBANESWAR		//	
146	D-WA/54090/2026	COMMISSIONER CUM SECRETRAY OF W AND CW DEPTT AND OTHERS	GOVT AND ORISSA SHAKTI	/ /	LOD20240000172C202600385
		VS	VS	()	
		BASUDEV SHG,RAHAMA OF JAGATSINGHPUR		//	
147	D-WA/54091/2026	COMMISSIONER CUM SECRETARY OF WOMEN AND CHILD WELFARE DEPT	ADDL GOVT PLEADER	/ /	LOD20240000194C202600417
		VS	VS	()	
		MOTHER TERESA SHG, JANAPAL, KUJANG		//	

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148	D-WA/54093/2026	COMMISSIONER CUM SECRETARY OF WOMEN AND CHILD WELFARE DEPT AND MISSION SHAKTI	GOLOKSWA	/ /	LOD20240000200C202600391
		VS	VS	()	
		NILAKANTHESWAR SHG		//	
149	D-WA/54094/2026	COMMISSIONER CUM SECRETARY OF WOMEN AND CHILD WELFARE DEPT AND MISSION SHAKTI	DIVYA VEL GANE DAL	/ /	LOD20240000194C202600419
		VS	VS	()	
		SABUJIMA MAHASANGHA, BIRIDI		//	
150	D-WA/54095/2026	COMMISSIONER CUM SECRETARY OF WOMEN AND CHILD WELFARE DEPT AND MISSION SHAKTI	GOLOKSWA	/ /	LOD20240000200C202600390
		VS	VS	()	
		NILIMA MAHASANGHA RAGHUNATHPUR		//	
151	D-WP(C)/53884/2026	NIRANJAN PRADHAN	GAJENDRANATH ROUT	/ /	AOR20220004106C202600111
		VS	VS	()	
		STATE OF ODISHA		//	
152	D-WP(C)/53885/2026	RENUBALA ROUTA	DILLIP KUMAR PATTANAYAK	/ /	AOD20260000493C202600019
		VS	VS	()	
		STATE OF ODISHA		//	
153	D-WP(C)/53886/2026	SILANANDA KRUPA CHAMPIA	DURGESH NARAYAN RATH	/ /	AOR20220001583C202600361
		VS	VS	()	
		STATE OF ODISHA		//	
154	D-WP(C)/53887/2026	SARBESWAR SAHU	DURGESH NARAYAN RATH	/ /	AOR20220001583C202600363
		VS	VS	()	
		STATE OF ODISHA		//	
155	D-WP(C)/53888/2026	ANESIM SABAR	DURGESH NARAYAN RATH	/ /	AOR20220001583C202600362
		VS	VS	()	
		STATE OF ODISHA		//	
156	D-WP(C)/53889/2026	URMILA SUNA	PABITRA KUMAR NAYAK	/ /	
	WP(C)/37682/2026	VS	VS	()	
		STATE OF ODISHA		//	
157	D-WP(C)/53890/2026	KISHORE CHANDRA BEHERA	ASHWINI KUMAR DAS	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
158	D-WP(C)/53891/2026	PRAVAT KUMAR DALEI	SAMIR KUMAR MISHRA (SR. ADV.)	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
159	D-WP(C)/53892/2026	BIJAY GHADEI	SAMIR KUMAR MISHRA	/ /	

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		VS	VS	()	
		STATE OF ODISHA		//	
160	D-WP(C)/53893/2026	SAUMENDRA RAY	SAMIR KUMAR MISHRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
161	D-WP(C)/53894/2026	RINABALA MOHARANA	SAMIR KUMAR MISHRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
162	D-WP(C)/53895/2026	HIMANSU BAG	SANGRAM JENA	/ /	
	WP(C)/37626/2026	VS	VS	()	
		STATE OF ODISHA		//	
163	D-WP(C)/53897/2026	TAPASWINI ROUT	SUSHANTA KUMAR MISHRA	/ /	
	WP(C)/37644/2026	VS	VS	()	
		STATE OF ODISHA		//	
164	D-WP(C)/53898/2026	RANJIT KUMAR PANDA	SATYA RANJAN PATI	/ /	
	WP(C)/37588/2026	VS	VS	()	
		STATE OF ODISHA		//	
165	D-WP(C)/53899/2026	PRADEEP KUMAR BHOI	ANIL KUMAR DAS	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
166	D-WP(C)/53900/2026	DASARATHI NAYAK	ANIL KUMAR DAS	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
167	D-WP(C)/53902/2026	SUSHIL KUMAR SAHU	SAILABALA JENA	/ /	
	WP(C)/37672/2026	VS	VS	()	
		STATE OF ODISHA		//	
168	D-WP(C)/53903/2026	ASHWINI BISHI	PRATIM TEJASMAN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
169	D-WP(C)/53905/2026	KANAKALATA BAHALI	AJAYA KUMAR TRIPATHY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
170	D-WP(C)/53907/2026	SHIVA SHAKTI TRADERS, KHORDHA	MANORANJAN PADHY	/ /	AOD20220003086C202600112
	WP(C)/37615/2026	VS	VS	()	

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		BANK OF INDIA		//	
171	D-WP(C)/53908/2026	SRIMANTA KUMAR DASH	ARUN KUMAR PATRA	/ /	AOD20240000516C202600057
	WP(C)/37617/2026	VS	VS	()	
		STATE OF ODISHA		//	
172	D-WP(C)/53909/2026	KRISHNA CHANDRA SAHOO	AJAYA KUMAR TRIPATHY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
173	D-WP(C)/53910/2026	SAUKI PERA	PABITRA KUMAR NAYAK	/ /	
	WP(C)/37652/2026	VS	VS	()	
		STATE OF ODISHA		//	
174	D-WP(C)/53911/2026	LAXMI BARIHA	ARJUNA CHARANA BEHERA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
175	D-WP(C)/53912/2026	ASHOK DAS	PRATIK NAYAK	/ /	
	WP(C)/37666/2026	VS	VS	()	
		THE COLLECTOR, KENDRAPARA		//	
176	D-WP(C)/53913/2026	PARTHA PRATHIM RAY CHOUDHURY	RANJIT MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
177	D-WP(C)/53914/2026	BHUBANESWARI COAL MINING LTD.,TALCHER, ANGUL	SATYA SMRUTI MOHANTY	/ /	
	WP(C)/37616/2026	VS	VS	()	
		MAHANADI COALFIELDS LTD., SAMBALPUR		//	
178	D-WP(C)/53915/2026	SAMBIT KUMAR JENA	UMAKANT SAHOO	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
179	D-WP(C)/53916/2026	MINATI HOTA	GOKHA BEHERA	/ /	
		VS	VS	()	
		GOVT.OF ODISHA		//	
180	D-WP(C)/53917/2026	NIKHIL BARUA	AJAYA KUMAR BARIK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
181	D-WP(C)/53918/2026	JAGABANDHU PADHI	SARAT CHANDRA MEKAP	/ /	
		VS	VS	()	
		BRANCH MANAGER BANK OF INDIA, GANJAM		//	

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182	D-WP(C)/53919/2026	BANSHIDHAR BAUG	BHASKAR CHANDRA PANDA	/ /	
	WP(C)/37649/2026	VS	VS	()	
		COLLECTOR, CUTTACK		//	
183	D-WP(C)/53920/2026	GANANATH PARHI	AUROBINDA SAHOO	/ /	AOD20220003080C202600104
		VS	VS	()	
		STATE OF ODISHA		//	
184	D-WP(C)/53921/2026	RAMESH CHANDRA AGASTI	AUROBINDA SAHOO	/ /	AOD20220003080C202600103
		VS	VS	()	
		STATE OF ODISHA		//	
185	D-WP(C)/53922/2026	SRIKANTA SUNDAR MAJHI	AUROBINDA SAHOO	/ /	AOD20220003080C202600106
		VS	VS	()	
		STATE OF ODISHA		//	
186	D-WP(C)/53923/2026	MANIBHADRA MALIK	AUROBINDA SAHOO	/ /	AOD20220003080C202600107
		VS	VS	()	
		STATE OF ODISHA		//	
187	D-WP(C)/53924/2026	BASANTA KUMAR MISHRA	AUROBINDA SAHOO	/ /	AOD20220003080C202600110
		VS	VS	()	
		STATE OF ODISHA		//	
188	D-WP(C)/53925/2026	BRAJAKISHORE MALIK	AUROBINDA SAHOO	/ /	AOD20220003080C202600112
		VS	VS	()	
		STATE OF ODISHA		//	
189	D-WP(C)/53926/2026	SULOCHANA PRADHAN	RASHMIKANTA ACHARYA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
190	D-WP(C)/53927/2026	M/S ARSS INFRASTRUCTURE PROJECTS LTD	SOUBHAGYA KUMAR RATH	/ /	AOR20220004309C202600067
		VS	VS	()	
		STATE OF ODISHA		//	
191	D-WP(C)/53929/2026	SUMANTA KUMAR JENA	TUSHAR KANTA NAYAK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
192	D-WP(C)/53931/2026	NANU CHARAN DAS	ALOK KUMAR DAS	/ /	
		VS	VS	()	
		PUNJANB NATIONAL BANK, DWARKA, NEW DELHI		//	
193	D-WP(C)/53933/2026	GITA ROUT	MAHENDRA KUMAR SAHOO	/ /	

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		STATE OF ODISHA		//	
194	D-WP(C)/53934/2026	MINATI SUTAR	SUKANTA KUMAR DALAI	/ /	
	WP(C)/37653/2026	VS	VS	()	
		STATE OF ODISHA		//	
195	D-WP(C)/53935/2026	JEEBANANANDA NAIK	SIBAPRASAD PATI	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
196	D-WP(C)/53936/2026	ANITA KUMARI TRIPATHY	MAHENDRA KUMAR SAHOO	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
197	D-WP(C)/53939/2026	M/S.SOBHNATH ENTERPRISES (A PROPRITORSHIP CONCERN), CUTTACK	ANCHITA MOHANTY	/ /	
		VS	VS	()	
		COMMISSIONER OF STATE TAX ODISHA, CUTTACK		//	
198	D-WP(C)/53945/2026	DINABANDHU MAJHI	ITISHREE TRIPATHY	/ /	
		VS	VS	()	
		ASSISTANT COMMISSIONER OF STATE TAX, CT AND GST, KORAPUT		//	
199	D-WP(C)/53948/2026	GOPAL KRUSHNA DAS	ANSHUMAN DAS	/ /	
		VS	VS	()	
		UCO BANK, BALASORE		//	
200	D-WP(C)/53949/2026	MAHESWAR PANIGRAHI	AUROBINDA SAHOO	/ /	AOD20220003080C202600105
		VS	VS	()	
		STATE OF ODISHA		//	
201	D-WP(C)/53950/2026	HARIHAR BEHERA	AUROBINDA SAHOO	/ /	AOD20220003080C202600109
		VS	VS	()	
		STATE OF ODISHA		//	
202	D-WP(C)/53951/2026	MANORANJAN PATI	AUROBINDA SAHOO	/ /	AOD20220003080C202600111
		VS	VS	()	
		STATE OF ODISHA		//	
203	D-WP(C)/53952/2026	KRUSHNA CHANDRA PALEI	DILLIP KUMAR MOHAPATRA	/ /	AOD20220001927C202600211
		VS	VS	()	
		STATE OF ODISHA		//	
204	D-WP(C)/53953/2026	UMAKANTA BEHERA	AUROBINDA SAHOO	/ /	AOD20220003080C202600108
		VS	VS	()	

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		STATE OF ODISHA		//	
205	D-WP(C)/53954/2026	P. PRADYUMNA KUMAR SENAPATI	LAMBODAR ACHARI	/ /	AOR20220001311C202600156
		VS	VS	()	
		STATE OF ODISHA		//	
206	D-WP(C)/53955/2026	A .PRADEEP KUMAR PATRO	LAMBODAR ACHARI	/ /	AOR20220001311C202600157
		VS	VS	()	
		STATE OF ODISHA		//	
207	D-WP(C)/53956/2026	HEMANT DIGAL@ KAMBHU DIGAL	ASHIT KUMAR DASH	/ /	
	WP(C)/37677/2026	VS	VS	()	
		STATE OF ODISHA		//	
208	D-WP(C)/53957/2026	BISWAJIT NAYAK	ANJAN KUMAR BISWAL	/ /	AOR20220001328C202600163
		VS	VS	()	
		STATE OF ODISHA		//	
209	D-WP(C)/53958/2026	MANGAL SANDIP PRADHAN	ANJAN KUMAR BISWAL	/ /	AOR20220001328C202600164
		VS	VS	()	
		STATE OF ODISHA		//	
210	D-WP(C)/53959/2026	PRANAYA KUMAR MOHANTY	PRONOY MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
211	D-WP(C)/53960/2026	E.NAGESWAR PATRO	PRONOY MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
212	D-WP(C)/53961/2026	BHAGIRATHI SAHOO	PRONOY MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
213	D-WP(C)/53963/2026	ANINDYA SARKAR	AKSHAYA KUMAR PANDEY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
214	D-WP(C)/53966/2026	SHAILENDRA NARAYAN SAHOO	SIDDHARTH SAHU	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
215	D-WP(C)/53968/2026	SUBODHA KUMAR PRADHAN	ABHAS MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	

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216	D-WP(C)/53969/2026	REBATI MOHAN SAHOO	PRINCE PATNAIK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
217	D-WP(C)/53970/2026	JAYANARAYAN PRADHAN	PRINCE PATNAIK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
218	D-WP(C)/53971/2026	TANU CHARAN PRADHAN	ABHAS MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
219	D-WP(C)/53972/2026	NIDHI PARIDA	DEEPALI MAHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
220	D-WP(C)/53973/2026	BHIMASEN SAHU	ANUP KUMAR BISWAL	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
221	D-WP(C)/53974/2026	MAGUNI SAHU	PRINCE PATNAIK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
222	D-WP(C)/53975/2026	TANKADHAR PRADHAN	PRINCE PATNAIK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
223	D-WP(C)/53976/2026	BIRANCHI GARNAIK	PRINCE PATNAIK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
224	D-WP(C)/53977/2026	DUKHABANDHU BEHERA	PRINCE PATNAIK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
225	D-WP(C)/53978/2026	DHARANIDHAR GARNAYAK	PRINCE PATNAIK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
226	D-WP(C)/53979/2026	BANKIM CHANDRA SAMANTRAY	TARANANDA PATTANAYAK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
227	D-WP(C)/53980/2026	PRADEEP KUMAR MOHANTY	NIRANJAN PANDA	/ /	

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		VS	VS	()	
		STATE OF ODISHA		//	
228	D-WP(C)/53981/2026	KAILASH CHANDRA PHUHAN	NIRANJAN PANDA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
229	D-WP(C)/53982/2026	SANJIPTA KUMAR GOCHHAYAT	ANJAN KUMAR BISWAL	/ /	AOR20220001328C202600165
		VS	VS	()	
		STATE OF ODISHA		//	
230	D-WP(C)/53983/2026	KASHYAP PRADHAN	DHANANJAYA MUND	/ /	AOR20220001492C202600270
		VS	VS	()	
		STATE OF ODISHA		//	
231	D-WP(C)/53984/2026	BRAJA KISHORE AGARWALA	ANJAN KUMAR BISWAL	/ /	AOR20220001328C202600166
		VS	VS	()	
		STATE OF ODISHA		//	
232	D-WP(C)/53985/2026	MONALISA SINGH	KRISHNA CHANDRA SAHU	/ /	AOD20250000180C202600149
		VS	VS	()	
		STATE OF ODISHA		//	
233	D-WP(C)/53986/2026	PANCHANAN BEHERA	SAMEER KUMAR DAS	/ /	AOD20240000338C202600255
		VS	VS	()	
		STATE OF ODISHA		//	
234	D-WP(C)/53987/2026	DOCTOR GOUDA	SAMEER KUMAR DAS	/ /	AOD20240000338C202600258
		VS	VS	()	
		STATE OF ODISHA		//	
235	D-WP(C)/53990/2026	PRADYUMN KUMAR SAHOO	SAMEER KUMAR DAS	/ /	AOD20240000338C202600257
		VS	VS	()	
		STATE OF ODISHA		//	
236	D-WP(C)/53991/2026	MAHENDRA KUMAR DASH	SAMEER KUMAR DAS	/ /	AOD20240000338C202600256
		VS	VS	()	
		STATE OF ODISHA		//	
237	D-WP(C)/53992/2026	BHAGYALATA BEHERA	SANTOSH KUMAR MAHANTY	/ /	AOD20240000242C202600300
		VS	VS	()	
		AUTHORIZED OFFICER CUM CHIEF MANAGER, UNION BANK OF INDIA		//	
238	D-WP(C)/53993/2026	AVANEESH RAHUL RATHI	RAMDAS ACHARY	/ /	
		VS	VS	()	

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		UNION OF INDIA		//	
239	D-WP(C)/53994/2026	FAJIS KHAN	TIKERAM MEHER	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
240	D-WP(C)/53995/2026	FAJIS KHAN	TIKERAM MEHER	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
241	D-WP(C)/53997/2026	MATA DANDASI REDDY	SOUMYA JYOTI BISWAL	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
242	D-WP(C)/53998/2026	PRAMOD KUMAR MOHANTY	PRASANTA KUMAR SATAPATHY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
243	D-WP(C)/53999/2026	ABINASH ANAND	SUBHASREE MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
244	D-WP(C)/54001/2026	M/S.SACHDEVA ISPAT PRIVATE LTD.,BRAHMANI TARANG,SUNDARGARH	ASHOK MOHANTY	/ /	
		VS	VS	()	
		RESERVE BANK OF INDIA, MUMBAI		//	
245	D-WP(C)/54002/2026	SUPATI NAIK	PRANAB RANJAN CHHATOI	/ /	
		VS	VS	()	
		SUB-COLLECTOR, RAIRAKHOL, SAMBALPUR		//	
246	D-WP(C)/54004/2026	ANJANA KUMARI DAS	M.PRATAP @ PRATAP KUMAR MOHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
247	D-WP(C)/54005/2026	RAMESH CHANDRA BISWAL	SUBHASREE MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
248	D-WP(C)/54007/2026	KAILASH BARIK	BIBHUTI BHUSAN MISHRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
249	D-WP(C)/54008/2026	SARAT CHANDRA SAHOO	JAYASHREE BISWAL	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	

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250	D-WP(C)/54010/2026	GHASI BISWAL	SUBHASREE MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
251	D-WP(C)/54011/2026	DILLIP KUMAR LENKA	MANA MOHAN PATTANAIK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
252	D-WP(C)/54012/2026	SNIGDHARANI MOHAPATRA	PRONOY MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
253	D-WP(C)/54013/2026	BIMAL PRASAD PANDA	M.PRATAP @ PRATAP KUMAR MOHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
254	D-WP(C)/54014/2026	NABIN CHANDRA MALI	SUBHASREE MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
255	D-WP(C)/54015/2026	SABITA GIRI	SAPAN KUMAR PAL	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
256	D-WP(C)/54016/2026	CHAKRADHAR DAS	MANA MOHAN PATTANAIK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
257	D-WP(C)/54019/2026	KHIROD CHANDRA MOHANTY	SANGRAM JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
258	D-WP(C)/54021/2026	AMAR KUMAR MOHANTY	JYOTI PRAKASH PATNAIK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
259	D-WP(C)/54023/2026	GORRILA VASUDEVA RAO	SUBHASREE MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
260	D-WP(C)/54024/2026	HIMANSU SEKHAR SAHOO	PRAVAT KUMAR MUDULI	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
261	D-WP(C)/54025/2026	LINGA RAJ BORAD	SUBHASREE MOHANTY	/ /	

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		VS	VS	()	
		STATE OF ODISHA		//	
262	D-WP(C)/54026/2026	SHRIDHAR DAS	SOURAV DAS	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
263	D-WP(C)/54027/2026	M/S KRUSHNA CHANDRA PRADHAN, SAMBALPUR	BIJAY BANERJEE	/ /	
		VS	VS	()	
		COMMISSIONER OF CENTRAL EXCISE AND GST, ODISHA, BHUBANESWAR		//	
264	D-WP(C)/54029/2026	KUNA PRADHAN	SUBHASREE MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
265	D-WP(C)/54030/2026	JAGANNATH SAHOO	KUNAL KUMAR SWAIN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
266	D-WP(C)/54031/2026	UMESH ROUT	NIRANJAN LENKA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
267	D-WP(C)/54032/2026	THE OMM INTERNATIONAL HEALTH SCIENCE, BOLANGIR	ANIMAL PRASAD JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
268	D-WP(C)/54033/2026	NAYANA MANGARAJ	SHAKTI PRASAD DAS	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
269	D-WP(C)/54034/2026	KIRAN CHAND SAMAL	SUBHASREE MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
270	D-WP(C)/54035/2026	BALAKRUSHNA BEHERA	TUKUNA KUMAR MISHRA	/ /	
		VS	VS	()	
		COLLECTOR, KORAPUT		//	
271	D-WP(C)/54036/2026	MANORANJAN SWAIN	RAKESH SAHU	/ /	
		VS	VS	()	
		PUNJAB NATIONAL BANK, NEW DELHI		//	
272	D-WP(C)/54037/2026	BHAGABATA SAHU	ANUP KUMAR PATTNAIK	/ /	
		VS	VS	()	

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		RESERVE BANK OF INDIA		//	
273	D-WP(C)/54038/2026	PITAMBAR KIRSANI	AMIYA KUMAR CHHATOI	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
274	D-WP(C)/54039/2026	BIJAYA KUMAR MAHAPATRA	SAMIR KUMAR MISHRA (SR. ADV.)	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
275	D-WP(C)/54040/2026	JAGADISH BEHERA	NIHAL RATH	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
276	D-WP(C)/54041/2026	PRIYANKA PRIYADARSHINI	BISWAJIT PASAYAT	/ /	
		VS	VS	()	
		MAHANADI COALFIELDS LIMITED, SAMBALPUR		//	
277	D-WP(C)/54043/2026	ASHOK TAREI	AMIT PRASAD BOSE	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
278	D-WP(C)/54044/2026	KAILASH BHOI	AMIYA KUMAR CHHATOI	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
279	D-WP(C)/54046/2026	MD. ZARIF	ROHIT RANJAN RAY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
280	D-WP(C)/54047/2026	NABAJUGA EDUCATIONAL AND CHARITABLE TRUST	RANJAN KUMAR ROUT	/ /	AOR20230000872C202600067
		VS	VS	()	
		DISTRICT MAGISTRATE, KHURDA		//	
281	D-WP(C)/54048/2026	LALIT NARAYAN PARIDA	TUKUNA KUMAR MISHRA	/ /	
		VS	VS	()	
		COLLECTOR, KORAPUT		//	
282	D-WP(C)/54049/2026	PRABODHA KUMAR NAYAK	AMIT PRASAD BOSE	/ /	
		VS	VS	()	
		PRAMOD KUMAR NAYAK		//	
283	D-WP(C)/54050/2026	BIMAL KUMAR BEHERA	SUBRATA PANDA	/ /	AOR20220001729C202600025
		VS	VS	()	
		THE COLLECTOR OF DHENKANAL		//	

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284	D-WP(C)/54051/2026	NANDA KISHORE JENA @ NANDA KISHOR JENA	ARUN KUMAR BEHERA	/ /	AOR20220003422C202600137
		VS	VS	()	
		UNION OF INDIA		//	
285	D-WP(C)/54052/2026	PRATIVA SANCHAYA SAMITI	SUKANTA KUMAR DALAI	/ /	AOD20240000306C202600196
		VS	VS	()	
		STATE OF ODISHA		//	
286	D-WP(C)/54053/2026	MAMATA BEHERA	RANJAN KUMAR ROUT	/ /	AOR20260000273C202600058
		VS	VS	()	
		MD AND CEO OF NATIONAL HOUSING BANK NEW DELHI		//	
287	D-WP(C)/54054/2026	OHID MAHAMMAD	SUKANTA KUMAR NAYAK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
288	D-WP(C)/54056/2026	M/S.DHARMU MUNDA, SAMBALPUR	BIJAY BANERJEE	/ /	
		VS	VS	()	
		COMMISSIONER OF CENTRAL EXCISE AND GST, ODISHA, BHUBANESWAR		//	
289	D-WP(C)/54057/2026	CHINU ENTERPRISES, BALASORE	PRATIK DASH	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
290	D-WP(C)/54059/2026	BASANTI MALIK	MALAYA KUMAR MISHRA	/ /	
		VS	VS	()	
		COLLECTOR, KENDRAPARA		//	
291	D-WP(C)/54060/2026	BHAGIRATHI MOHAPATRA	ANKIT PRASAD	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
292	D-WP(C)/54062/2026	BIJAY KUMAR SAHU	BAIDHAR SAHOO	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
293	D-WP(C)/54063/2026	M/S.DASH CONSTURCTION, SAMBALPUR	BIJAY BANERJEE	/ /	
		VS	VS	()	
		COMMISSIONER OF CENTRAL EXCISE AND GST, ODISHA, BHUBANESWAR		//	
294	D-WP(C)/54065/2026	SANATAN PRADHAN	MANOJA KUMAR KHUNTIA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
295	D-WP(C)/54067/2026	PARTHASARATHI PALEI	LAXMIKANTA MOHANTY	/ /	

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		VS	VS	()	
		STATE OF ODISHA		//	
296	D-WP(C)/54068/2026	M/S.TAJ BOOK STORE, SAMBALPUR	BIJAY BANERJEE	/ /	
		VS	VS	()	
		COMMISSIONER OF CENTRAL EXCISE AND GST, ODISHA, BHUBANESWAR		//	
297	D-WP(C)/54070/2026	BINAPANI DASH	SURENDRA AUN	/ /	
		VS	VS	()	
		THE ORISSA SMALL INDUSTRIES CORPORATION LTD.(OSIC), CUTTACK		//	
298	D-WP(C)/54071/2026	TAPAN KUMAR KANHAR	LAXMIKANTA MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
299	D-WP(C)/54073/2026	MAMATA MISHRA	HIMANSHU BHUSAN DASH	/ /	
		VS	VS	()	
		UNION OF INDIA		//	
300	D-WP(C)/54074/2026	MOHAMMD IFTEKHAR SHAKH	RAMASHISH ACHARYA	/ /	
		VS	VS	()	
		STEEL AUTHORITY OF INDIA LIMITED, ROURKELA, SUNDARGARH		//	
301	D-WP(C)/54075/2026	PRASANTA KUMAR GOUDA	RAMASHISH ACHARYA	/ /	
		VS	VS	()	
		STEEL AUTHORITY OF INDIA LIMITED, ROURKELA, SUNDARGARH		//	
302	D-WP(C)/54077/2026	MAA KARUNAMAYEE SERVICE COOPERATIVE SOCIETY LTD., PURI	BANDITA SAHOO	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
303	D-WP(C)/54078/2026	LAXMI ORAM	RAMASHISH ACHARYA	/ /	
		VS	VS	()	
		STEEL AUTHORITY OF INDIA LIMITED, ROURKELA, SUNDARGARH		//	
304	D-WP(C)/54079/2026	SUNITA MOHANTY	RAMASHISH ACHARYA	/ /	
		VS	VS	()	
		STEEL AUTHORITY OF INDIA LIMITED, ROURKELA, SUNDARGARH		//	
305	D-WP(C)/54080/2026	BASANTI BISOI	RAMASHISH ACHARYA	/ /	
		VS	VS	()	
		STEEL AUTHORITY OF INDIA LIMITED, ROURKELA, SUNDARGARH		//	
306	D-WP(C)/54081/2026	NAMITA MOHANTY	RAMASHISH ACHARYA	/ /	
		VS	VS	()	

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		STEEL AUTHORITY OF INDIA LIMITED, ROURKELA, SUNDARGARH		//	
307	D-WP(C)/54082/2026	MANAGING COMMITTEE OF SIKHARPUR PRIMARY AGRICULTURAL COOPERATIVE SOCIETY LTD.,NAYAGARH	ASHOK KUMAR SAHOO	/ /	
		VS	VS	()	
		REGISTRAR CO-OPERATIVE SOCIETIES, ODISHA, BHUBANESWAR		//	
308	D-WP(C)/54083/2026	SUBASH CHANDRA PRADHAN	RAMASHISH ACHARYA	/ /	
		VS	VS	()	
		STEEL AUTHORITY OF INDIA LIMITED, ROURKELA, SUNDARGARH		//	
309	D-WP(C)/54085/2026	K.P.ANITA	RAMASHISH ACHARYA	/ /	
		VS	VS	()	
		STEEL AUTHORITY OF INDIA LIMITED, ROURKELA, SUNDARGARH		//	
310	D-WP(C)/54086/2026	PRIYANKA GOUDA	RAMASHISH ACHARYA	/ /	
		VS	VS	()	
		STEEL AUTHORITY OF INDIA LIMITED, ROURKELA, SUNDARGARH		//	
311	D-WP(C)/54087/2026	K.P.SAROJINI	RAMASHISH ACHARYA	/ /	
		VS	VS	()	
		STEEL AUTHORITY OF INDIA LTD.,ROURKELA, SUNDERGARH		//	
312	D-WP(C)/54098/2026	SANJAY BISOI	RAMASHISH ACHARYA	/ /	
		VS	VS	()	
		STEEL AUTHORITY OF INDIA LIMITED, ROURKELA, SUNDARGARH		//	
313	D-WP(C)/54100/2026	BATUK PATRA	RAMASHISH ACHARYA	/ /	
		VS	VS	()	
		STEEL AUTHORITY OF INDIA LTD., ROURKELA, SUNDERGARH		//	
314	D-WP(C)/54104/2026	SURESH NAGBANSHA	RAMASHISH ACHARYA	/ /	
		VS	VS	()	
		STEEL AUTHORITY OF INDIA LTD., ROURKELA, SUNDARGARH		//	
315	D-WP(C)/54106/2026	PADMABATI PRADHAN	PRINCE PATNAIK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
316	D-WP(C)/54107/2026	B.KALABATI	RAMASHISH ACHARYA	/ /	
		VS	VS	()	
		STEEL AUTHORITY OF INDIA LTD, ROURKELA, SUNDERGARH		//	
317	D-WP(C)/54108/2026	JAYANTI NAYAK	LALIT KUMAR MAHARANA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	

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318	D-WP(C)/54110/2026	PRABHASINI BARIK	RAMASHISH ACHARYA	/ /	
		VS	VS	()	
		STEEL AUTHORITY OF INDIA LTD., ROURKELA, SUNDARGARH		//	
319	D-WP(C)/54111/2026	BIJULI NAIK	ABHAS MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
320	D-WP(C)/54112/2026	SANJAYA KUMAR MISHRA	MANAS RANJAN BAUG	/ /	AOR20220002374C202600136
		VS	VS	()	
		STATE OF ODISHA		//	
321	D-WP(C)/54114/2026	JYOTIRMAYEE MISHRA	BIJAYA KUMAR PARIDA 2	/ /	AOD20220001998C202600040
		VS	VS	()	
		STATE OF ODISHA		//	
322	D-WP(C)/54115/2026	RATNAKAR BARAL	Diptanshu Nanda	/ /	AOD20240000891C202600023
		VS	VS	()	
		COMMISSIONER BHUBANESWAR MUNICIPAL CORPORATION CUM APPELLATE AUTHORITY		//	
323	D-WP(C)/54116/2026	PRAFULLA KUMAR MISHRA	SIDDARTHA SAMAL	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
324	D-WP(C)/54117/2026	SNEHASISH NAYAK	Amarendra Prasad Sahoo	/ /	AOD20220001998C202600041
		VS	VS	()	
		STATE OF ODISHA		//	
325	D-WP(C)/54118/2026	SATTU GEETA	RAMASHISH ACHARYA	/ /	
		VS	VS	()	
		STEEL AUTHORITY OF INDIA LTD., ROURKELA, SUNDERGARH		//	
326	D-WP(C)/54120/2026	SASMITA PARIDA	RAMASHISH ACHARYA	/ /	
		VS	VS	()	
		STEEL AUTHORITY OF INDIA LTD., ROURKELA, SUNDARGARH		//	
327	D-WP(C)/54121/2026	NIMAI CHARAN SAHU	Amit Kumar Saa	/ /	AOR20220001583C202600364
		VS	VS	()	
		STATE OF ODISHA		//	
328	D-WP(C)/54122/2026	SRI BANAMALI NAYAK	AYESHKANTA TRIPATHY	/ /	AOR20250001113C202600096
		VS	VS	()	
		STATE OF ODISHA AND OTHERS		//	
329	D-WP(C)/54124/2026	BARUN MAJHI	UDIPTA KUMAR PANDA	/ /	AOD20260000648C202600023

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
330	D-WP(C)/54125/2026	BIJAYA KUMAR KAR	SANJAY KUMAR DAS	/ /	
		VS	VS	()	
		DEPUTY GENERAL MANAGER, STATE BANK OF INDIA, BHUBANESWAR		//	
331	D-WP(C)/54126/2026	BASANTI SAGIPILA	RAMASHISH ACHARYA	/ /	
		VS	VS	()	
		STEEL AUTHORITY OF INDIA LTD., ROURKELA, SUNDARGARH		//	
332	D-WP(C)/54127/2026	PRATAP CHANDRA SAMANTARAY	RAMASHISH ACHARYA	/ /	
		VS	VS	()	
		STEEL AUTHORITY OF INDIA LTD.,ROURKELA, SUNDERGARH		//	
333	D-WP(C)/54128/2026	SMRUTI RANJAN NAYAK	JAYDEEP PAL	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
334	D-WP(C)/54129/2026	GOURANGA CHARAN MALIK	DEBABRATA RATH	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
335	D-WP(C)/54130/2026	LOKESH LENKA	RAMASHISH ACHARYA	/ /	
		VS	VS	()	
		STEEL AUTHORITY OF INDIA LTD., ROURKELA, SUNDARGARH		//	
336	D-WP(C)/54133/2026	PADAN KUMAR SRICHANDAN	PRASANTA KUMAR NANDA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
337	D-ABLAPL/34622/2026	RAJESH AGRAWAL	ARJUNA CHARANA BEHERA	BELTUKURI /129 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
338	D-ABLAPL/34625/2026	BISHNU CHARAN SAHU	PANCHANAN PANIGRAHI	/ /	AOD20250000009C202600133
		VS	VS	()	
		STATE OF ODISHA		//	
339	D-ABLAPL/34627/2026	KESHABA GOUDA	SANTOSH KUMAR MAHANTY	BUGUDA /172 /2024	AOD20240000242C202600298
		VS	VS	()	
		STATE OF ODISHA		//	
340	D-ABLAPL/34628/2026	SRITAM TARAI	SANTOSH KUMAR MAHANTY	PURUSHOTTAMPUR /740 /2026	AOD20240000242C202600299
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		STATE OF ODISHA		//	
341	D-ABLAPL/34634/2026	AJIT JENA @ AJIT KUMAR JENA	KARUNAKAR GAYA	AGARAPADA /237 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
342	D-ABLAPL/34635/2026	TUNGURU @ MURALI JENA	KARUNAKAR GAYA	AGARAPADA /237 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
343	D-ABLAPL/34636/2026	CHANDAN MISHRA	BASUDEV MISHRA	MUDANPUR RAMPUR /271 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
344	D-ABLAPL/34638/2026	JIBAN MALLICK	SAROJ KUMAR PADHI	PIPLI /678 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
345	D-ABLAPL/34641/2026	SILU BEHERA	AMITAV TRIPATHY	KHANDAPARA /276 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
346	D-ABLAPL/34658/2026	SUBARNA MOHANTA	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
347	D-ABLAPL/34661/2026	BISWARANJAN KHUNTIA	KARUNAKAR GAYA	TANGI /466 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
348	D-ABLAPL/34662/2026	PRATAP KUMAR JENA	PARTHA SARATHI DAS	KUDANAGARI /322 /2026	AOD20240000364C202600264
		VS	VS	()	
		STATE OF ODISHA		//	
349	D-ABLAPL/34664/2026	NATU DAS @ SUSANT DAS	AMULYA RATNA PANDA	BALIAPAL /398 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
350	D-ABLAPL/34665/2026	KANHEI NAYAK	AMULYA RATNA PANDA	PHULBANI SADAR /37 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
351	D-ABLAPL/34673/2026	MANJU SAHOO	BIBHU PRASAD DAS	SUNDARGARH TOWN /378 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-ABLAPL/34674/2026	GOURI SANKAR RATH	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
353	D-ABLAPL/34676/2026	JITENDRA NAYAK @ JITU NAYAK	SURYAKANTA DWIBEDI	NAYAGARH /164 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
354	D-ABLAPL/34677/2026	RAJENDRA BHOI	SATYA NARAYAN MISHRA 4	BODEN /297 /2026	AOR20220001615C202600163
		VS	VS	()	
		STATE OF ODISHA		//	
355	D-ABLAPL/34678/2026	PRASANTA KUMAR BEHERA @ SILU	PRAMOD KUMAR NIGAM	DELANGA /268 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
356	D-ABLAPL/34680/2026	ASHIK AZMAL KHAN	KRUSHNA CHANDRA DASH	BINJHARPUR /498 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
357	D-ABLAPL/34682/2026	SONAL RANJAN PATEL	BIKASH CHANDRA PARIJA	PUINTALA /102 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
358	D-ABLAPL/34687/2026	PRASANTA PARICHHA @ GELLAH	SUBODH KUMAR MOHANTY	DASPALLA /21 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
359	D-ABLAPL/34689/2026	JAGA MALLICK	DHANANJAYA NAYAK	GOBINDAPUR /182 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
360	D-ABLAPL/34690/2026	MAHESWAR CHAMPATSINGH	BIJAY KUMAR MISHRA	BAIDESWAR /273 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
361	D-ABLAPL/34691/2026	HAPPY MALLICK @ SRIKANTA JENA	SANJIT MISHRA	PIPLI /464 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
362	D-ABLAPL/34694/2026	PURNA CHANDRA MAHAPATRA	SANJIT MISHRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
363	D-ABLAPL/34696/2026	REBATI NAYAK	BIJAYA KUMAR RAGADA	ORIENT /257 /2026	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
364	D-ABLAPL/34698/2026	MANAS BIRA @ MANAS KUMAR BIRA	KASHINATH PATTANAIK	BANKI /230 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-ABLAPL/34703/2026	GANESH DALEI	SATYA JEET ROUT	SEA BEACH /307 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-ABLAPL/34704/2026	MANUA @ MANORANJAN PATTNAIK	MANAS KUMAR CHAND	KANAS /282 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-ABLAPL/34709/2026	GANESH BEHERA	ACHYUTANANDA PATTANAIK	CHANDAPUR /45 /2026	AOD20240000586C202600340
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-ABLAPL/34711/2026	SK. MOHAMMAD @ MAHAMMAD	MANAS KUMAR CHAND	TANGI (KHURDA) /761 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-ABLAPL/34712/2026	DILLEEPA KUMAR BALABANTARAY	BISWAJIT PARIDA	BOLAGARH P.S. /463 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-ABLAPL/34715/2026	SAROJ BEHERA	CHEERA RANJAN SATAPATHY	CHOUDWAR /707 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-ABLAPL/34717/2026	KARNA BAGHA @BAGH	DIBYA JYOTI SAHOO	GOCHHAPADA /30 /2026	AOD20240000587C202600215
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-ABLAPL/34718/2026	PRADIP KUMAR CHHANDA	BIKRAM CHANDRA GHADEI	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
373	D-ABLAPL/34719/2026	SURYAKANTA PRADHAN	BIKRAM CHANDRA GHADEI	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
374	D-ABLAPL/34721/2026	PRAKASH MAJHI	ARIJEET MISHRA	PANIKOILI /372 /2026	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		STATE OF ODISHA		//	
375	D-ABLAPL/34724/2026	GOBINDA KISAN @ GOBINDA KUJUR	SUSIL KUMAR PATTNAIK	GURUNDIA /65 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
376	D-ABLAPL/34725/2026	PRIYANSU NAIK @ PRIYANSHU RANJAN NAIK	GYANA RANJAN NAYAK	TALCHER TOWN /1195 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
377	D-ABLAPL/34731/2026	PABITRA MOHAN SAHOO	AMIT KUMAR NATH	HINDOL /325 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
378	D-ABLAPL/34732/2026	SANJAY JENA	MANORANJAN ACHARYA	ITAMATI /394 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
379	D-ABLAPL/34733/2026	KALEEM KHAN @ KALIA	MAHENDRA KUMAR PRADHAN	JAGATPUR /496 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
380	D-ABLAPL/34741/2026	TOFAN KUMAR SAHU	AMIT KUMAR NATH	KANTABANIA PS /232 /2026	AOR20240000004C202600088
		VS	VS	()	
		STATE OF ODISHA		//	
381	D-ABLAPL/34743/2026	AJAYA DIGAL	JYOTIRMAYA SAHOO	PHIRINGIA /105 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
382	D-ABLAPL/34745/2026	VARUN MISHRA	SUJIT KUMAR ACHARYA	BARIPADA TOWN /595 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
383	D-ABLAPL/34746/2026	ABINASH HATI	SOUMYA JYOTI BISWAL	CHANDRASEKHARPUR /1030 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
384	D-ABLAPL/34748/2026	KAMAL LOCHAN DAS	PRADIPTA BEURA	KHUNTUNI /193 /2026	AOD20220004020C202600075
		VS	VS	()	
		STATE OF ODISHA		//	
385	D-ABLAPL/34749/2026	MITHUN PRADHAN @ PRADEEP PRADHAN	SULOCHANA PATRO	CHAMAKHANDI /268 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-ABLAPL/34751/2026	PABITRA BARIK	RAKESH KUMAR ROUTRAY	BANSADA /23 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
387	D-ABLAPL/34752/2026	SUSANTA MATAM	SUCHIT KUMAR NAYAK	JEYPORE SADAR /258 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
388	D-ABLAPL/34753/2026	BULU @ SUDHIR MOHANTY	NITYANANDA MOHAPATRA	NIALI /711 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	

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MISC CASES FILED on :10/11/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-CRLMA/27918/2025 CRLMA/131/2025	DEBASISH HOTA MP		44/2026
2	D-OTAPL/49339/2025 OTAPL/25/2026	PRINCIPAL COMMISSIONER OF CGST AND [illegible] EXCISE, PURI MP	PRASANNA KUMAR PATRA (SR. S.C.)	49/2026
3	D-CRP/38837/2026 CRP/45/2026	KAMALA SWIN MP	ASHOK KUMAR MOHAPATRA	88/2026
4	D-TRPCRL/34647/2026 TRPCRL/ /	RABINDRANATH MUNI @ GANDA MP	KULDEEP MOHANTY	97/2026
5	D-MSA/4902/2026 MSA/12/2026	RAHUL SWAIN MP	NIROD KUMAR SAHU	104/2026
6	D-CMAPL/27816/2026 CMAPL/146/2026	ASHOK KUMAR MOHANTY MP	PARTHA MUKHERJI	253/2026
7	D-CMAPL/27816/2026 CMAPL/146/2026	ASHOK KUMAR MOHANTY MP	PARTHA MUKHERJI	254/2026
8	D-CMAPL/35715/2025 CMAPL/313/2025	SANTILATA SAMANTARAY MP	MR. GYANALOKA MOHANTY, A.P.MISHRA	255/2026
9	D-CMAPL/35715/2025 CMAPL/313/2025	SANTILATA SAMANTARAY MP	MR. GYANALOKA MOHANTY, A.P.MISHRA	256/2026
10	D-CMAPL/35715/2025 CMAPL/313/2025	SANTILATA SAMANTARAY MP	MR. GYANALOKA MOHANTY, A.P.MISHRA	257/2026
11	D-CMAPL/35715/2025 CMAPL/313/2025	SANTILATA SAMANTARAY MP	MR. GYANALOKA MOHANTY, A.P.MISHRA	258/2026
12	D-CMAPL/35715/2025 CMAPL/313/2025	SANTILATA SAMANTARAY MP	MR. GYANALOKA MOHANTY, A.P.MISHRA	259/2026
13	D-CMAPL/35715/2025 CMAPL/313/2025	SANTILATA SAMANTARAY MP	MR. GYANALOKA MOHANTY, A.P.MISHRA	260/2026
14	D-CMAPL/35715/2025 CMAPL/313/2025	SANTILATA SAMANTARAY MP	MR. GYANALOKA MOHANTY, A.P.MISHRA	261/2026
15	D-CMAPL/35715/2025 CMAPL/313/2025	SANTILATA SAMANTARAY MP	MR. GYANALOKA MOHANTY, A.P.MISHRA	262/2026
16	D-CMAPL/35715/2025 CMAPL/313/2025	SANTILATA SAMANTARAY MP	MR. GYANALOKA MOHANTY, A.P.MISHRA	263/2026
17	D-CMAPL/35715/2025 CMAPL/313/2025	SANTILATA SAMANTARAY MP	MR. GYANALOKA MOHANTY, A.P.MISHRA	264/2026
18	D-CMAPL/35715/2025 CMAPL/313/2025	SANTILATA SAMANTARAY MP	MR. GYANALOKA MOHANTY, A.P.MISHRA	265/2026
19	D-CMAPL/35715/2025 CMAPL/313/2025	SANTILATA SAMANTARAY MP	MR. GYANALOKA MOHANTY, A.P.MISHRA	266/2026
20	D-CMAPL/35715/2025 CMAPL/313/2025	SANTILATA SAMANTARAY MP	MR. GYANALOKA MOHANTY, A.P.MISHRA	267/2026
21	D-CMAPL/35715/2025 CMAPL/313/2025	SANTILATA SAMANTARAY MP	MR. GYANALOKA MOHANTY, A.P.MISHRA	268/2026
22	D-CMAPL/35715/2025 CMAPL/313/2025	SANTILATA SAMANTARAY MP	MR. GYANALOKA MOHANTY, A.P.MISHRA	269/2026
23	D-CMAPL/35715/2025 CMAPL/313/2025	SANTILATA SAMANTARAY MP	MR. GYANALOKA MOHANTY, A.P.MISHRA	270/2026
24	D-CMAPL/35715/2025 CMAPL/313/2025	SANTILATA SAMANTARAY MP	MR. GYANALOKA MOHANTY, A.P.MISHRA	271/2026
25	D-CMAPL/35715/2025 CMAPL/313/2025	SANTILATA SAMANTARAY MP	MR. GYANALOKA MOHANTY, A.P.MISHRA	272/2026
26	D-TRP(C)/53928/2026	MANISHA SAHOO	BIDHUBHUSANA MOHAPATRA	

	TRP(C)/ /	MP		406/2026
27	D-TRP(C)/54000/2026	SONALI RATH	SUBHASHIS MISHRA	
	TRP(C)/ /	MP		407/2026
28	D-CRLMP/26345/2026	M/S. KARAM CHAND THAPAR @ BROS (C	SARADHA PRASAD KOSARTANGI	
	CRLMP/1608/2026	MP		432/2026
29	D-CRLMP/27547/2026	SANGITA SAHU	PRAVASH CHANDRA JENA	
	CRLMP/1448/2026	MP		433/2026
30	D-CRLMP/27552/2026	SANGITA SAHU	PRAVASH CHANDRA JENA	
	CRLMP/1449/2026	MP		434/2026
31	D-RVWPET/46111/2025	PANCHA BHUMIJ	TUSAR KUMAR MISHRA	
	RVWPET/253/2025	MP		488/2026
32	D-RVWPET/46620/2026	DR. SASMITA KUMARI PADHY	ANURAG PATI	
	RVWPET/ /	MP		489/2026
33	D-RPFAM/53989/2026	PRAMOD KUMAR SAHOO @ CHANIA	TAPASWINI SINHA	
	RPFAM/ /	MP		501/2026
34	D-LAA/53841/2026	STATE OF ODISHA	DEBASHIS TRIPATHY,A.G.A	
	LAA/ /	MP		602/2026
35	D-LAA/53841/2026	STATE OF ODISHA	DEBASHIS TRIPATHY,A.G.A	
	LAA/ /	MP		603/2026
36	D-LAA/53842/2026	MADAN PRADHAN	DHANANJAYA MUND	
	LAA/ /	MP		604/2026
37	D-LAA/53842/2026	MADAN PRADHAN	DHANANJAYA MUND	
	LAA/ /	MP		605/2026
38	D-LAA/67/2002	LAND AQUISITION	AG,ASC	
	LAA/67/2002	MP		606/2026
39	D-LAA/67/2002	LAND AQUISITION	AG,ASC	
	LAA/67/2002	MP		607/2026
40	D-LAA/67/2002	LAND AQUISITION	AG,ASC	
	LAA/67/2002	MP		608/2026
41	D-LAA/67/2002	LAND AQUISITION	AG,ASC	
	LAA/67/2002	MP		609/2026
42	D-LAA/49651/2026	M/S. INDIAN OIL CORPORATION LIMITED	SATYAJIT MOHANTY	
	LAA/ /	MP		610/2026
43	D-CONTC/43377/2025	MAHESWAR DEHURI	SWAPNIL ROY	
	CONTC/5117/2025	MP		767/2026
44	D-CONTC/43166/2025	MAKARA BEHERA	SWAPNIL ROY	
	CONTC/5093/2025	MP		768/2026
45	D-CONTC/43379/2025	KARUNAKAR BEHERA	SWAPNIL ROY	
	CONTC/5221/2025	MP		769/2026
46	D-CONTC/43384/2025	GANGADHAR JENA	SWAPNIL ROY	
	CONTC/5222/2025	MP		770/2026
47	D-CONTC/43274/2025	JANHAMANI BEHERA	SWAPNIL ROY	
	CONTC/5219/2025	MP		771/2026
48	D-CONTC/2263/2022	TRINATH JENA	M/S. SWAPNIL ROY	
	CONTC/2263/2022	MP		772/2026
49	D-CONTC/2266/2022	BIDYADHAR NAYAK	M/S. SWAPNIL ROY	
	CONTC/2266/2022	MP		773/2026
50	D-CONTC/2268/2022	BALABHADRA BEHERA	M/S. SWAPNIL ROY	
	CONTC/2268/2022	MP		774/2026
51	D-CONTC/43164/2025	NINI ARUKHA	SWAPNIL ROY	
	CONTC/5091/2025	MP		775/2026
52	D-BLAPL/33346/2026	RUDRA KUMAR	DEBASNAN DAS	
	BLAPL/11652/2026	MP		822/2026
53	D-BLAPL/24389/2026	JITENDRA PRADHAN @ GOPI		
	BLAPL/8377/2026	MP		823/2026
54	D-BLAPL/30470/2026	ANIL CHOUDHURY	UMA SHANKAR PATEL	
	BLAPL/10526/2026	MP		824/2026
55	D-BLAPL/28255/2026	DIBAKAR SAHOO		
	BLAPL/9770/2026	MP		825/2026
56	D-CRLREV/33840/2026	ATHAYA @ AKHAYA SAHU	SANTOSH KUMAR MAHANTY	
	CRLREV/ /	MP		1282/2026
57	D-CRLREV/34693/2026	SUBASINI SINGH	BIJAYA KUMAR RAGADA	
	CRLREV/ /	MP		1283/2026

58	D-RSA/551/2023	PARSURAM DASH	AKSHAYA KUMAR SAHOO	
	RSA/551/2023	MP		1673/2026
59	D-RSA/551/2023	PARSURAM DASH	AKSHAYA KUMAR SAHOO	
	RSA/551/2023	MP		1674/2026
60	D-RSA/286/2004	BHAGABAN PANDA	M/S SANATANA DAS	
	RSA/286/2004	MP		1675/2026
61	D-RSA/54066/2026	NIRANJAN PANDA	SIDDHARTH SAHU	
	RSA/ /	MP		1676/2026
62	D-ABLAPL/30751/2026	SUAIB		
	ABLAPL/11596/2026	MP		1970/2026
63	D-ABLAPL/15902/2025	BARKAT ALI BAIG		
	ABLAPL/6347/2025	MP		1971/2026
64	D-ABLAPL/28539/2026	DILLIP PARIDA		
	ABLAPL/11002/2026	MP		1972/2026
65	D-ABLAPL/24390/2026	SUNIL KUMAR BISOI @ LINKAN		
	ABLAPL/9779/2026	MP		1973/2026
66	D-ABLAPL/21756/2025	AJAYA KUMAR BISWAL	RASMITA SWAIN	
	ABLAPL/8600/2025	MP		1974/2026
67	D-ABLAPL/31502/2026	RABINDRA KUMAR JENA		
	ABLAPL/12007/2026	MP		1975/2026
68	D-ABLAPL/30478/2026	TUSHAR KUMAR PRADHAN		
	ABLAPL/12028/2026	MP		1976/2026
69	D-CMP/54003/2026	INDRAJEET MOHANTY	SUVASHISH PATTANAIK	
	CMP/ /	MP		2235/2026
70	D-CMP/33796/2025	KISHORIBALA TRIPATHY	SAMIR KUMAR MISHRA(SR. ADV.)	
	CMP/1326/2025	MP		2236/2026
71	D-CMP/37200/2025	AJIT KUMAR PATRA	JAGAJIBAN PRADHAN	
	CMP/1522/2025	MP		2237/2026
72	D-CMP/54042/2026	SAIMATYA BASANTI GIRI @ BASANTI GIR	AMIT PRASAD BOSE	
	CMP/ /	MP		2238/2026
73	D-CMP/54072/2026	SITA PATEL	BYOMOKESH SAHOO	
	CMP/ /	MP		2239/2026
74	D-MACA/52225/2026	MANAGER IN CHARGE, ORIENTAL INSURANCE CO. LTD., MUMBAI	PRASANTA KUMAR PATI	
	MACA/ /	MP		2517/2026
75	D-MACA/53965/2026	THE NEW INDIA ASSURANCE COMPANY LTD.	SOMNATH ROY	
	MACA/ /	MP		2518/2026
76	D-MACA/1323/2017	RAJENDRA NAHAK	M/S.SONITA BISWAL	
	MACA/1323/2017	MP		2519/2026
77	D-MACA/50996/2026	MANAGER (LEGAL), M/S. CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD., BHUBANESWAR	ADAM SULTAN	
	MACA/ /	MP		2520/2026
78	D-MACA/6592/2026	HDFC ERGO GENERAL INSURANCE CO.LTD.	ADAM ALI KHAN	
	MACA/283/2026	MP		2521/2026
79	D-MACA/50986/2026	MANAGER (LEGAL), M/S. CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD., BHUBANESWAR	ADAM SULTAN	
	MACA/1075/2026	MP		2522/2026
80	D-MACA/50996/2026	MANAGER (LEGAL), M/S. CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD., BHUBANESWAR	ADAM SULTAN	
	MACA/ /	MP		2523/2026
81	D-MACA/54022/2026	THE MANAGER (LEGAL), LIBERTY GENERAL INSURANCE COMPANY LTD., MUMBAI	ADAM SULTAN	
	MACA/ /	MP		2524/2026
82	D-MACA/235/2014	VIPIN ANAND	M/S.ANTARYAMI DASH	
	MACA/235/2014	MP		2525/2026
83	D-MACA/236/2014	SUBASH CHOUHAN	M/S.ANTARYAMI DASH	
	MACA/236/2014	MP		2526/2026
84	D-CRLA/34653/2026	BARMA @ BAIRAGI HEMBRAM	SUSANTA SEKHAR PARIDA	
	CRLA/ /	MP		2801/2026
85	D-CRLA/34653/2026	BARMA @ BAIRAGI HEMBRAM	SUSANTA SEKHAR PARIDA	
	CRLA/ /	MP		2802/2026
86	D-CRLA/34707/2026	MANISH AGRAWAL @ KALU	BHARAT BHUSAN ROUTRAY	
	CRLA/ /	MP		2803/2026
87	D-CRLA/34707/2026	MANISH AGRAWAL @ KALU	BHARAT BHUSAN ROUTRAY	
	CRLA/ /	MP		2804/2026
88	D-CRLA/34736/2026	AMOSH KADAMSETH	MANORANJAN PADHI	
	CRLA/ /	MP		2805/2026
89	D-CRLA/34736/2026	AMOSH KADAMSETH	MANORANJAN PADHI	

	CRLA/ /	MP		2806/2026
90	D-CRLMC/31132/2026	GYANAPRAKASH BINDHANI @ GYANA PRAKASH BINDHANI		
	CRLMC/3746/2026	MP		3174/2026
91	D-CRLMC/22229/2026	RAJENDRA PALAI		
	CRLMC/2374/2026	MP		3175/2026
92	D-CRLMC/34646/2026	MANORANJAN TRIPATHY@MUNA TRIPATHY	HARSHARANI NANDA	
	CRLMC/ /	MP		3176/2026
93	D-CRLMC/34652/2026	RAMESH CHANDRA BEHERA @ RAMESH BEHERA	SRIRAM KUMAR NAYAK	
	CRLMC/ /	MP		3177/2026
94	D-CRLMC/34652/2026	RAMESH CHANDRA BEHERA @ RAMESH BEHERA	SRIRAM KUMAR NAYAK	
	CRLMC/ /	MP		3178/2026
95	D-CRLMC/10027/2026	SK. GOLAM MUSTAFA		
	CRLMC/1194/2026	MP		3179/2026
96	D-CRLMC/21781/2026	G. KIRAN KUMAR ACHARYA		
	CRLMC/2550/2026	MP		3180/2026
97	D-CRLMC/34701/2026	SIBA KANHAR@KALIA BEHERA	AMULYA RATNA PANDA	
	CRLMC/ /	MP		3181/2026
98	D-CRLMC/34714/2026	PRANABANANDA MOHARANA	ANURAG PATI	
	CRLMC/ /	MP		3182/2026
99	D-CRLMC/34708/2026	SASHIBHUSAN DAS	ACHYUTANANDA PATTANAIK	
	CRLMC/ /	MP		3183/2026
100	D-CRLMC/34730/2026	BAISHALI PATTNAIK	RAMANI KANTA PATTANAIK	
	CRLMC/ /	MP		3184/2026
101	D-CRLMC/34738/2026	SNEHALATA BARIK	BYOMAKESH TRIPATHY	
	CRLMC/ /	MP		3185/2026
102	D-CRLMC/34747/2026	CHANDAN NAYAK	DEBASNAN DAS	
	CRLMC/ /	MP		3186/2026
103	D-WA/49025/2026	THRIVENI EARTHMOVERS PVT LTD	KISHORE KUMAR MISHRA	
	WA/ /	MP		3409/2026
104	D-WA/53896/2026	STATE OF ODISHA	DEBASISH TRIPATHY,A.G.A	
	WA/ /	MP		3410/2026
105	D-WA/53896/2026	STATE OF ODISHA	DEBASISH TRIPATHY,A.G.A	
	WA/ /	MP		3411/2026
106	D-WA/53942/2026	LIZARANI SAMANTARAY	RAJENDRA NARAYAN ROUT	
	WA/ /	MP		3412/2026
107	D-WA/53943/2026	STATE OF ODISHA	PRABIR KUMAR RAY,A.G.A	
	WA/ /	MP		3413/2026
108	D-WA/53943/2026	STATE OF ODISHA	PRABIR KUMAR RAY,A.G.A	
	WA/ /	MP		3414/2026
109	D-WA/53944/2026	PRINCIPAL SECRETARY WATER RESOURCES DEPARTMENT	DEBASISH TRIPATHY,A.G.A	
	WA/ /	MP		3415/2026
110	D-WA/53944/2026	PRINCIPAL SECRETARY WATER RESOURCES DEPARTMENT	DEBASISH TRIPATHY,A.G.A	
	WA/ /	MP		3416/2026
111	D-WA/54045/2026	THE SAMBALPUR DISTRICT COOPERATIVE CENTRAL BANK LTD.,	BIJAYANANDA TRIPATHY	
	WA/ /	MP		3417/2026
112	D-WA/54045/2026	THE SAMBALPUR DISTRICT COOPERATIVE CENTRAL BANK LTD.,	BIJAYANANDA TRIPATHY	
	WA/ /	MP		3418/2026
113	D-WP(C)/16333/2026	YARRAPATRUNI RAMA MURTHY NAIDU		
	WP(C)/12280/2026	MP		22122/2026
114	D-WP(C)/53890/2026	KISHORE CHANDRA BEHERA	ASHWINI KUMAR DAS	
	WP(C)/ /	MP		22123/2026
115	D-WP(C)/24881/2026	JEETENDRA SAHOO		
	WP(C)/18174/2026	MP		22124/2026
116	D-WP(C)/53892/2026	BIJAY GHADEI	SAMIR KUMAR MISHRA	
	WP(C)/ /	MP		22125/2026
117	D-WP(C)/53891/2026	PRAVAT KUMAR DALEI	SAMIR KUMAR MISHRA (SR. ADV.)	
	WP(C)/ /	MP		22126/2026
118	D-WP(C)/53893/2026	SAUMENDRA RAY	SAMIR KUMAR MISHRA	
	WP(C)/ /	MP		22127/2026
119	D-WP(C)/53894/2026	RINABALA MOHARANA	SAMIR KUMAR MISHRA	
	WP(C)/ /	MP		22128/2026
120	D-WP(C)/53895/2026	HIMANSU BAG	SANGRAM JENA	
	WP(C)/37626/2026	MP		22129/2026

121	D-WP(C)/53884/2026	NIRANJAN PRADHAN	GAJENDRANATH ROUT	
	WP(C)/ /	MP		22130/2026
122	D-WP(C)/53897/2026	TAPASWINI ROUT	SUSHANTA KUMAR MISHRA	
	WP(C)/37644/2026	MP		22131/2026
123	D-WP(C)/53898/2026	RANJIT KUMAR PANDA	SATYA RANJAN PATI	
	WP(C)/37588/2026	MP		22132/2026
124	D-WP(C)/28930/2026	SATYABHAMA SAHOO	DURGA PRASAD PATTNAIK	
	WP(C)/21472/2026	MP		22133/2026
125	D-WP(C)/26685/2026	RADHAKANTA MOHARANA		
	WP(C)/18949/2026	MP		22134/2026
126	D-WP(C)/53902/2026	SUSHIL KUMAR SAHU	SAILABALA JENA	
	WP(C)/37672/2026	MP		22135/2026
127	D-WP(C)/53902/2026	SUSHIL KUMAR SAHU	SAILABALA JENA	
	WP(C)/37672/2026	MP		22136/2026
128	D-WP(C)/53903/2026	ASHWINI BISHI	PRATIM TEJASMAN	
	WP(C)/ /	MP		22137/2026
129	D-WP(C)/53905/2026	KANAKALATA BAHALI	AJAYA KUMAR TRIPATHY	
	WP(C)/ /	MP		22138/2026
130	D-WP(C)/53907/2026	SHIVA SHAKTI TRADERS, KHORDHA	MANORANJAN PADHY	
	WP(C)/37615/2026	MP		22139/2026
131	D-WP(C)/53909/2026	KRISHNA CHANDRA SAHOO	AJAYA KUMAR TRIPATHY	
	WP(C)/ /	MP		22140/2026
132	D-WP(C)/53913/2026	PARTHA PRATHIM RAY CHOUDHURY	RANJIT MOHANTY	
	WP(C)/ /	MP		22141/2026
133	D-WP(C)/53912/2026	ASHOK DAS	PRATIK NAYAK	
	WP(C)/37666/2026	MP		22142/2026
134	D-WP(C)/53914/2026	BHUBANESWARI COAL MINING LTD.,TALCHER, ANGUL	SAHEYA SMRUTI MOHANTY	
	WP(C)/37616/2026	MP		22143/2026
135	D-WP(C)/26173/2025	BIKRAM SWAIN	VISWAJEET MALLICK	
	WP(C)/19372/2025	MP		22144/2026
136	D-WP(C)/25277/2026	PARVATI GHANASHYAM RICE MILLS, PVT.LTD.,KENDRAPARA	SIBA PRASAD MISHRA, BUDHADEB ROUTRAY (SR. AD	
	WP(C)/17543/2026	MP		22145/2026
137	D-WP(C)/53491/2026	BANOJA KUMAR PARIDA	SAMEER KUMAR DAS	
	WP(C)/37645/2026	MP		22146/2026
138	D-WP(C)/27327/2026	BIBHUTI PRASAD MOHANTY	RANJIT KUMAR LENKA,M.K.PANDA,F.R.MOHANTY,B.B.DASH	
	WP(C)/19051/2026	MP		22147/2026
139	D-WP(C)/52243/2026	BUTU CHOUDHURY	ASHIS KUMAR MISHRA	
	WP(C)/36597/2026	MP		22148/2026
140	D-WP(C)/52247/2026	SARAT CHANDRA ROUT	ASHIS KUMAR MISHRA	
	WP(C)/36656/2026	MP		22149/2026
141	D-WP(C)/52242/2026	TRILOCHANA BEHERA	ASHIS KUMAR MISHRA	
	WP(C)/36539/2026	MP		22150/2026
142	D-WP(C)/52241/2026	RAJAT PAL	ASHIS KUMAR MISHRA	
	WP(C)/36531/2026	MP		22151/2026
143	D-WP(C)/52245/2026	SURESH BEHERA	ASHIS KUMAR MISHRA	
	WP(C)/36607/2026	MP		22152/2026
144	D-WP(C)/53934/2026	MINATI SUTAR	SUKANTA KUMAR DALAI	
	WP(C)/37653/2026	MP		22153/2026
145	D-WP(C)/53935/2026	JEEBANANANDA NAIK	SIBAPRASAD PATI	
	WP(C)/ /	MP		22154/2026
146	D-WP(C)/53939/2026	M/S.SOBHNATH ENTERPRISES (A PROPRIETORSHIP CONCERN)	ASHIRA MOHANTY	GANJAM
	WP(C)/ /	MP		22155/2026
147	D-WP(C)/53948/2026	GOPAL KRUSHNA DAS	ANSHUMAN DAS	
	WP(C)/ /	MP		22156/2026
148	D-WP(C)/45115/2026	SMRUTI RANJAN ROUTRAY	AUROVIND PATTNAIK	
	WP(C)/31806/2026	MP		22157/2026
149	D-WP(C)/45115/2026	SMRUTI RANJAN ROUTRAY	AUROVIND PATTNAIK	
	WP(C)/31806/2026	MP		22158/2026
150	D-WP(C)/53956/2026	HEMANT DIGAL@ KAMBHU DIGAL	ASHIT KUMAR DASH	
	WP(C)/37677/2026	MP		22159/2026
151	D-WP(C)/53959/2026	PRANAYA KUMAR MOHANTY	PRONOY MOHANTY	
	WP(C)/ /	MP		22160/2026
152	D-WP(C)/53961/2026	BHAGIRATHI SAHOO	PRONOY MOHANTY	

	WP(C)/ /	MP		22161/2026
153	D-WP(C)/53960/2026	E.NAGESWAR PATRO	PRONOY MOHANTY	
	WP(C)/ /	MP		22162/2026
154	D-WP(C)/53963/2026	ANINDYA SARKAR	AKSHAYA KUMAR PANDEY	
	WP(C)/ /	MP		22163/2026
155	D-WP(C)/52674/2026	DILLIP KUMAR NAYAK	SOMANATH NANDA	
	WP(C)/ /	MP		22164/2026
156	D-WP(C)/53966/2026	SHAILENDRA NARAYAN SAHOO	SIDDHARTH SAHU	
	WP(C)/ /	MP		22165/2026
157	D-WP(C)/53957/2026	BISWAJIT NAYAK	ANJAN KUMAR BISWAL	
	WP(C)/ /	MP		22167/2026
158	D-WP(C)/53993/2026	AVANEESH RAHUL RATHI	RAMDAS ACHARY	
	WP(C)/ /	MP		22168/2026
159	D-WP(C)/53994/2026	FAJIS KHAN	TIKERAM MEHER	
	WP(C)/ /	MP		22169/2026
160	D-WP(C)/48897/2026	GIRIDHARI PANDA		
	WP(C)/33893/2026	MP		22170/2026
161	D-WP(C)/53994/2026	FAJIS KHAN	TIKERAM MEHER	
	WP(C)/ /	MP		22171/2026
162	D-WP(C)/53995/2026	FAJIS KHAN	TIKERAM MEHER	
	WP(C)/ /	MP		22173/2026
163	D-WP(C)/53995/2026	FAJIS KHAN	TIKERAM MEHER	
	WP(C)/ /	MP		22174/2026
164	D-WP(C)/51809/2026	SIDHARTH KUMAR DAS	GYANA RANJAN SETHI	
	WP(C)/35870/2026	MP		22175/2026
165	D-WP(C)/53958/2026	MANGAL SANDIP PRADHAN	ANJAN KUMAR BISWAL	
	WP(C)/ /	MP		22176/2026
166	D-WP(C)/53998/2026	PRAMOD KUMAR MOHANTY	PRASANTA KUMAR SATAPATHY	
	WP(C)/ /	MP		22177/2026
167	D-WP(C)/53982/2026	SANJIPTA KUMAR GOCHHAYAT	ANJAN KUMAR BISWAL	
	WP(C)/ /	MP		22178/2026
168	D-WP(C)/53999/2026	ABINASH ANAND	SUBHASREE MOHANTY	
	WP(C)/ /	MP		22179/2026
169	D-WP(C)/26433/2025	MILAN SINGH	MANOJ KUMAR PANDA	
	WP(C)/19636/2025	MP		22180/2026
170	D-WP(C)/54002/2026	SUPATI NAIK	PRANAB RANJAN CHHATOI	
	WP(C)/ /	MP		22181/2026
171	D-WP(C)/54005/2026	RAMESH CHANDRA BISWAL	SUBHASREE MOHANTY	
	WP(C)/ /	MP		22182/2026
172	D-WP(C)/54007/2026	KAILASH BARIK	BIBHUTI BHUSAN MISHRA	
	WP(C)/ /	MP		22183/2026
173	D-WP(C)/54004/2026	ANJANA KUMARI DAS	M.PRATAP @ PRATAP KUMAR MOHAPATRA	
	WP(C)/ /	MP		22184/2026
174	D-WP(C)/54010/2026	GHASI BISWAL	SUBHASREE MOHANTY	
	WP(C)/ /	MP		22185/2026
175	D-WP(C)/54012/2026	SNIGDHARANI MOHAPATRA	PRONOY MOHANTY	
	WP(C)/ /	MP		22186/2026
176	D-WP(C)/54014/2026	NABIN CHANDRA MALI	SUBHASREE MOHANTY	
	WP(C)/ /	MP		22187/2026
177	D-WP(C)/54013/2026	BIMAL PRASAD PANDA	M.PRATAP @ PRATAP KUMAR MOHAPATRA	
	WP(C)/ /	MP		22188/2026
178	D-WP(C)/28919/2026	JASMINI SUBHADARSHINI SAHOO	SAMEER KUMAR DAS	
	WP(C)/19945/2026	MP		22189/2026
179	D-WP(C)/54019/2026	KHIROD CHANDRA MOHANTY	SANGRAM JENA	
	WP(C)/ /	MP		22190/2026
180	D-WP(C)/53984/2026	BRAJA KISHORE AGARWALA	ANJAN KUMAR BISWAL	
	WP(C)/ /	MP		22191/2026
181	D-WP(C)/54023/2026	GORRILA VASUDEVA RAO	SUBHASREE MOHANTY	
	WP(C)/ /	MP		22192/2026
182	D-WP(C)/30075/2026	DR. PRAMILA KHADANGA	AVIJIT PATNAIK	
	WP(C)/20941/2026	MP		22193/2026
183	D-WP(C)/54025/2026	LINGA RAJ BORAD	SUBHASREE MOHANTY	
	WP(C)/ /	MP		22194/2026

184	D-WP(C)/54024/2026	HIMANSU SEKHAR SAHOO	PRAVAT KUMAR MUDULI	
	WP(C)/ /	MP		22195/2026
185	D-WP(C)/54027/2026	M/S KRUSHNA CHANDRA PRADHAN, SAMBALPUR	BIJAY BANERJEE	
	WP(C)/ /	MP		22196/2026
186	D-WP(C)/54026/2026	SHRIDHAR DAS	SOURAV DAS	
	WP(C)/ /	MP		22197/2026
187	D-WP(C)/54029/2026	KUNA PRADHAN	SUBHASREE MOHANTY	
	WP(C)/ /	MP		22198/2026
188	D-WP(C)/54031/2026	UMESH ROUT	NIRANJAN LENKA	
	WP(C)/ /	MP		22199/2026
189	D-WP(C)/54034/2026	KIRAN CHAND SAMAL	SUBHASREE MOHANTY	
	WP(C)/ /	MP		22200/2026
190	D-WP(C)/54037/2026	BHAGABATA SAHU	ANUP KUMAR PATTNAIK	
	WP(C)/ /	MP		22201/2026
191	D-WP(C)/54038/2026	PITAMBAR KIRSANI	AMIYA KUMAR CHHATOI	
	WP(C)/ /	MP		22202/2026
192	D-WP(C)/50558/2026	MUNA PATRA	SUKANTA KUMAR DALAI	
	WP(C)/35007/2026	MP		22203/2026
193	D-WP(C)/42413/2026	SABITRI MANDI	RAJIB RATH	
	WP(C)/29073/2026	MP		22204/2026
194	D-WP(C)/41183/2026	M/S.SIS LTD., BIHAR	ANAND PRAKASH DASH	
	WP(C)/28427/2026	MP		22205/2026
195	D-WP(C)/54044/2026	KAILASH BHOI	AMIYA KUMAR CHHATOI	
	WP(C)/ /	MP		22206/2026
196	D-WP(C)/54043/2026	ASHOK TAREI	AMIT PRASAD BOSE	
	WP(C)/ /	MP		22207/2026
197	D-WP(C)/54046/2026	MD. ZARIF	ROHIT RANJAN RAY	
	WP(C)/ /	MP		22208/2026
198	D-WP(C)/54049/2026	PRABODHA KUMAR NAYAK	AMIT PRASAD BOSE	
	WP(C)/ /	MP		22209/2026
199	D-WP(C)/54049/2026	PRABODHA KUMAR NAYAK	AMIT PRASAD BOSE	
	WP(C)/ /	MP		22210/2026
200	D-WP(C)/54056/2026	M/S.DHARMU MUNDA, SAMBALPUR	BIJAY BANERJEE	
	WP(C)/ /	MP		22211/2026
201	D-WP(C)/53992/2026	BHAGYALATA BEHERA	SANTOSH KUMAR MAHANTY	
	WP(C)/ /	MP		22212/2026
202	D-WP(C)/54057/2026	CHINU ENTERPRISES, BALASORE	PRATIK DASH	
	WP(C)/ /	MP		22213/2026
203	D-WP(C)/14726/2022	NARENDRA PRASAD NAYAK	AUROVINDA MOHANTY	
	WP(C)/14726/2022	MP		22214/2026
204	D-WP(C)/54059/2026	BASANTI MALIK	MALAYA KUMAR MISHRA	
	WP(C)/ /	MP		22215/2026
205	D-WP(C)/54062/2026	BIJAY KUMAR SAHU	BAIDHAR SAHOO	
	WP(C)/ /	MP		22216/2026
206	D-WP(C)/54065/2026	SANATAN PRADHAN	MANOJA KUMAR KHUNTIA	
	WP(C)/ /	MP		22217/2026
207	D-WP(C)/54063/2026	M/S.DASH CONSTURCTION, SAMBALPUR	BIJAY BANERJEE	
	WP(C)/ /	MP		22218/2026
208	D-WP(C)/47003/2026	BHAGYALATA JENA	SARADA DASH	
	WP(C)/32644/2026	MP		22219/2026
209	D-WP(C)/52246/2026	GOPAL GURJAR	ASHIS KUMAR MISHRA	
	WP(C)/36640/2026	MP		22220/2026
210	D-WP(C)/47003/2026	BHAGYALATA JENA	SARADA DASH	
	WP(C)/32644/2026	MP		22221/2026
211	D-WP(C)/54067/2026	PARTHASARATHI PALEI	LAXMIKANTA MOHANTY	
	WP(C)/ /	MP		22222/2026
212	D-WP(C)/54068/2026	M/S.TAJ BOOK STORE, SAMBALPUR	BIJAY BANERJEE	
	WP(C)/ /	MP		22223/2026
213	D-WP(C)/54070/2026	BINAPANI DASH	SURENDRA AUN	
	WP(C)/ /	MP		22224/2026
214	D-WP(C)/54073/2026	MAMATA MISHRA	HIMANSHU BHUSAN DASH	
	WP(C)/ /	MP		22225/2026
215	D-WP(C)/41972/2026	PRASANTA KUMAR PANDA		

	WP(C)/29033/2026	MP		22226/2026
216	D-WP(C)/54074/2026	MOHAMMD IFTEKHAR SHAKH	RAMASHISH ACHARYA	
	WP(C)/ /	MP		22227/2026
217	D-WP(C)/54075/2026	PRASANTA KUMAR GOUDA	RAMASHISH ACHARYA	
	WP(C)/ /	MP		22228/2026
218	D-WP(C)/54077/2026	MAA KARUNAMAYEE SERVICE COOPERATIVE SOCIETY LTD., PURI	BIBHUTI BHUSAN JENA	
	WP(C)/ /	MP		22229/2026
219	D-WP(C)/54079/2026	SUNITA MOHANTY	RAMASHISH ACHARYA	
	WP(C)/ /	MP		22230/2026
220	D-WP(C)/54078/2026	LAXMI ORAM	RAMASHISH ACHARYA	
	WP(C)/ /	MP		22231/2026
221	D-WP(C)/44439/2025	RAMA CHANDRA SWAIN	BIPIN KUMAR NAYAK	
	WP(C)/31184/2025	MP		22232/2026
222	D-WP(C)/54080/2026	BASANTI BISOI	RAMASHISH ACHARYA	
	WP(C)/ /	MP		22233/2026
223	D-WP(C)/54051/2026	NANDA KISHORE JENA @ NANDA KISHORE JENA	ARUN KUMAR BEHERA	
	WP(C)/ /	MP		22234/2026
224	D-WP(C)/54081/2026	NAMITA MOHANTY	RAMASHISH ACHARYA	
	WP(C)/ /	MP		22235/2026
225	D-WP(C)/54082/2026	MANAGING COMMITTEE OF SIKHARPUR PRIMARY AGRICULTURAL COOPERATIVE SOCIETY LTD.,NAYAGAR	BIBHUTI BHUSAN JENA	
	WP(C)/ /	MP		22236/2026
226	D-WP(C)/54083/2026	SUBASH CHANDRA PRADHAN	RAMASHISH ACHARYA	
	WP(C)/ /	MP		22237/2026
227	D-WP(C)/54087/2026	K.P.SAROJINI	RAMASHISH ACHARYA	
	WP(C)/ /	MP		22238/2026
228	D-WP(C)/54086/2026	PRIYANKA GOUDA	RAMASHISH ACHARYA	
	WP(C)/ /	MP		22239/2026
229	D-WP(C)/24559/2026	MANORANJAN MOHAPATRA	NIRANJAN LENKA	
	WP(C)/16871/2026	MP		22240/2026
230	D-WP(C)/54085/2026	K.P.ANITA	RAMASHISH ACHARYA	
	WP(C)/ /	MP		22241/2026
231	D-WP(C)/54052/2026	PRATIVA SANCHAYA SAMITI	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		22242/2026
232	D-WP(C)/54100/2026	BATUK PATRA	RAMASHISH ACHARYA	
	WP(C)/ /	MP		22243/2026
233	D-WP(C)/54098/2026	SANJAY BISOI	RAMASHISH ACHARYA	
	WP(C)/ /	MP		22244/2026
234	D-WP(C)/54104/2026	SURESH NAGBANSHA	RAMASHISH ACHARYA	
	WP(C)/ /	MP		22245/2026
235	D-WP(C)/54107/2026	B.KALABATI	RAMASHISH ACHARYA	
	WP(C)/ /	MP		22246/2026
236	D-WP(C)/54110/2026	PRABHASINI BARIK	RAMASHISH ACHARYA	
	WP(C)/ /	MP		22247/2026
237	D-WP(C)/53184/2026	HOCKEY ASSOCIATIONS OF ODISHA	ANJUMAN TRIPATHY	
	WP(C)/36939/2026	MP		22248/2026
238	D-WP(C)/54118/2026	SATTU GEETA	RAMASHISH ACHARYA	
	WP(C)/ /	MP		22249/2026
239	D-WP(C)/54120/2026	SASMITA PARIDA	RAMASHISH ACHARYA	
	WP(C)/ /	MP		22250/2026
240	D-WP(C)/54127/2026	PRATAP CHANDRA SAMANTARAY	RAMASHISH ACHARYA	
	WP(C)/ /	MP		22251/2026
241	D-WP(C)/54126/2026	BASANTI SAGIPILA	RAMASHISH ACHARYA	
	WP(C)/ /	MP		22252/2026
242	D-WP(C)/54053/2026	MAMATA BEHERA	RANJAN KUMAR ROUT	
	WP(C)/ /	MP		22253/2026
243	D-WP(C)/54130/2026	LOKESH LENKA	RAMASHISH ACHARYA	
	WP(C)/ /	MP		22254/2026
244	D-WP(C)/54112/2026	SANJAYA KUMAR MISHRA	MANAS RANJAN BAUG	
	WP(C)/ /	MP		22255/2026
245	D-WP(C)/54114/2026	JYOTIRMAYEE MISHRA	BIJAYA KUMAR PARIDA 2	
	WP(C)/ /	MP		22256/2026